



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,20th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	W.P.(CrI.)/27/2022	MANALISHA BORAH DOLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K GOGOI C. DEKA	GA, ASSAM
2	PIL/48/2022	DAKSHIN HAILAKANDI YUVA AIKYAMANCHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR. N I MAZARBHUYAN	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM SC, PWD SC, AGRI. DEPARTMENT SC, REVENUE
3	Cont.Cas(C)/389/2022	MEHDI HUSSAIN <b>Versus</b> M/S SAMBHU ELECTRICALS AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
<b>ADMISSION</b>				
4	WP(C)/2763/2019 WITH REVIEW PET./33/2018 (D/O), WP(C)/7263/2017 (D/O), WP(C)/6914/2017 (D/O), WP(C)/7109/2017 (D/O), WP(C)/7132/2017 (D/O), WP(C)/6843/2017 (D/O), WP(C)/7289/2017 (D/O), WP(C)/7068/2017 (D/O), WP(C)/7227/2017 (D/O)	BHUPEN CH SUT AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
	<b>WITH</b> I.A.(Civil)/947/2018 <b>in</b> WP(C)/2763/2019	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU
5	WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.

	<b>WITH</b> I.A.(Civil)/3754/2018 in WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
6	WP(C)/9413/2019	KAMALA KANTA SINGHA AND ANR <b>Versus</b> UNITED BANK OF INDIA AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	MR H R A CHOUDHURY MR. A PARVEZ MS. R CHOUDHURY MR. R A CHOUDHURY MS E BHARALI MRS. S ISLAM MR. B ROY
7	WP(C)/5522/2020	PANKAJ MAZUMDAR AND 265 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR	ASSTT.S.G.I.
8	ITA/10/2022	THE COMMISSIONER OF INCOME TAX AND ANR <b>Versus</b> M/S GOLDSTONE CEMENTS LTD.	MR H GUPTA	
9	WA/115/2022	ABDUL BASIT TAPADAR <b>Versus</b> SWAPAN NAMASUDRA AND 7 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, CO OP
10	<b>WITH</b> WA/111/2022	ABDUL BASIT TAPADAR <b>Versus</b> SWAPAN NAMASUDRA AND 7 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, CO OP MR. J M A CHOUDHURY
11	WA/140/2022 FIXED	UBC/75 NARENDRA NATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM
12	WA/175/2022 FIXED	BHUPENDRA SINHA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K PATHAK MR. I KALITA MR. S P SHARMA MS U SHARMA	GA, ASSAM SC, AG SC, GHC ASSTT.S.G.I.
13	WA/200/2022 CAVT. NO.06652/022, FIXED, CAVT./665/2022	JADAB BORAH <b>Versus</b> SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR GA, ASSAM
14	WA/210/2022 FIXED	BADRI PRASAD BARUWATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	
15	WA/229/2022	PUNJAB NATIONAL BANK AND 2 ORS. <b>Versus</b> SURAJIT BARMAN AND ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. SIDHANT DUTTA	
16	WA/231/2022	NITUL CHETIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S HUSSAIN MR. A A MONDAL MR B ISLAM MR M HOQUE MR A ALAM	GA, ASSAM
17	WP(C)/3760/2022 FIXED	PROMITA NARZARY AND 15 ORS <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C

**ORDERS**

18	WP(C)(Suo Moto)/8/2018	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
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19	PIL/52/2020	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> UNION OF INDIA AND 4 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	MR. R K D CHOUDHURY ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1803/2020 <b>in</b> PIL/52/2020	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> UNION OF INDIA AND 4 ORS	SWATI. B. BARUAH (TG)	ASSTT.S.G.I.
20	PIL/73/2020	AMGURI NABA NIRMAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, AGRI. DEPARTMENT
21	I.A.(Civil)/379/2020 <b>in</b> WA/15829/2019	SRIPUR PHULBARI VENTURE LP SCHOOL, <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
	<b>WITH</b> WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 10 ORS		
22	I.A.(Civil)/738/2020 <b>in</b> WA/2939/2020	MD. BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE
	<b>WITH</b> WA/2939/2020 (Filing Number)	MD. BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS		
23	WA/275/2021 FIXED	ASSAM GRAMIN VIKASH BANK <b>Versus</b> SMTI. BABITA GUPTA	MR SISHIR DUTTA MR S DUTTA	MS D BORGHAIN MS. J PURKAYASTHA
24	I.A.(Civil)/2378/2021 <b>in</b> Cont.Cas(C)/384/2021	MANJU DEKA <b>Versus</b> MS. MAMATA HOJAI	MR. R SARMA	
	<b>WITH</b> Cont.Cas(C)/384/2021	MANJU DEKA <b>Versus</b> PHANINDRA JIDUNG	MR. P P BARUAH MR. R SARMA	
25	PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM
26	PIL/3/2022	AMGURI NABA NIRMAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM
27	PIL/6/2022	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM
28	PIL/8/2022	PARESH MALAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K KALITA MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM
29	PIL/16/2022	AMIYA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR U S BORGHAIN MR. M KALITA MRS S GOSWAMI MR M SARMA MR. L Deka MR. J HATIMURIA	SC, PWD ROAD SC, HEALTH
30	W.P.(CrI.)/16/2022	ALIENBA PANGJUNG JAMIR <b>Versus</b> REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1106/2022 <b>in</b> W.P.(CrI.)/16/2022	ALIENBA PANGJUNG JAMIR <b>Versus</b> REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.

31	Cont.Cas(C)/205/2022 FIXED	PARISMITA DEORI AND 26 ORS. <b>Versus</b> SMTI. ROSHNI APARANJI KORATI, IAS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	MR. D SAIKIA MR. S BORA
32	I.A.(Civil)/578/2022 CAVT. NO.01672/022, CAVT./167/2022 <b>in</b> WA/2274/2022 <b>WITH</b> WA/2274/2022 (Filing Number) <b>WITH</b> I.A.(Civil)/2276/2022 (Filing Number)	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> ALAKA KALITA AND ANR.  THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> ALAKA KALITA AND ANR. B  THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANAR  SC, ELEM. EDU  SC, ELEM. EDU	MR B D DAS SC, BTC FOR CAVEATOR   
33	WP(C)/1442/2022 FIXED	JUTIMALA DEKA AND 3 ORS. <b>Versus</b> INDIAN BANK AND 7 ORS.	MR R K MOUR MR. R DUBEY MR P DAS MR P PRAWAR	GA, ASSAM MR H GUPTA MS S CHAKRABORTY (R- 1,2,3) MS N CHATTERJEE (R-1,2,3) SC, REVENUE
34	I.A.(Civil)/1984/2022 <b>in</b> WA/6935/2022 <b>WITH</b> WA/6935/2022 (Filing Number)	PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY <b>Versus</b> THE UNION OF INDIA AND 4 ORS.  PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY <b>Versus</b> THE UNION OF INDIA AND 4 ORS. B  <b>HEARING</b>	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA  MR. R MAZUMDAR	ASSTT.S.G.I.
35	WA/367/2018 CAVT. NO.1249/2018 FIXED	SMTI ASHA RANI BRAHMA <b>Versus</b> SMTI BINIKA GOYARI AND 9 ORS	MR. K N CHOUDHURY MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, HIGHER EDU MR. R MAJUMDAR (R1) MR R DHAR (R1) MR J PAYENG (R1) MR. S BHUYAN (R-2 & 3) MR. A CHAMUAH (R-7) MR. A KHOUND (R-4, 5 & 6) MR B C MUCHAHARY (R-1) SC, BTC FOR CAVEATOR SC, U G C
36	WA/55/2021 FIXED	THE GENERAL MANAGER, CONSTRUCTION AND ANR. <b>Versus</b> M/S VASISTHA CONSTRUCTION PVT. LTD.	MR G GOSWAMI	
37	PIL/62/2021 FIXED	ALL RABHA STUDENTS UNION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S R RABHA MR P BHARDWAJ	GA, ASSAM MR B CHOUDHURY (r-5) SC, EXCISE DEPTT.
38	PIL/51/2021	BISHWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY (R-5) SC, EXCISE DEPTT.
39	WA/65/2022 CAVT. NO.01332022,117800001382/022, FIXED, CAVT./133/2022, CAVT./138/2022	ASIAN ENERGY SERVICES LTD. AND ANR <b>Versus</b> OIL INDIA LTD. AND ANR.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	MR S N SARMA SENIOR ADVOCATE MR T R SEN SC, OIL FOR CAVEATOR

**WITH**  
I.A.(Civil)/389/2022  
in WA/65/2022

ASIAN ENERGY SERVICES LTD.  
**Versus**  
OIL INDIA LTD. AND ANR.

MR. U K NAIR  
MR G KHANDELIA  
MR. K DEKA

MR S N SARMA SENIOR  
ADVOCATE  
MR T R SEN  
SC, OIL  
FOR CAVEATOR

**WITH**  
I.A.(Civil)/1165/2022  
in WA/65/2022

ASIAN ENERGY SERVICES LTD. AND ANR  
**Versus**  
OIL INDIA LTD. AND ANR.

MR G KHANDELIA  
MR. K DEKA

MR. K N CHOUDHURY  
MR. D DAS  
SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday, 20th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRL.A(J)/61/2022	BINU MAHATO <b>Versus</b> THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/64/2022	SIVA KARMAKAR <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/65/2022	KAMAL RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/66/2022	SMT. SADHANI DAS <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/74/2022	SANTOSH TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A DEVI	PP, ASSAM
6	CrI.A./109/2022 FIXED	MAMUNUR RASHID <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. N J DUTTA MR N AHMED MR G P CHETIA	SC, NIA
7	CrI.A./127/2022	LALIT CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. A CHETIA MR. A KHOUND	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/325/2022 <b>in</b> CrI.A./127/2022	LALIT CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. A CHETIA MR. A KHOUND	PP, ASSAM
8	CrI.A./128/2022	SIBAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/328/2022 <b>in</b> CrI.A./128/2022	SIBAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY	PP, ASSAM

9	CrI.A./131/2022	FULCHAND ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/333/2022 <b>in</b> CrI.A./131/2022	FULCHAND ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
10	CrI.A./133/2022	HUMAYUN KABIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
<b><u>ORDERS</u></b>				
11	CRL.A(J)/14/2020 WITH LCR 4 FILES	SATINDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE MS N DEKARAJA MR. J R GIRI	MR. S MUNIR MR. S MUNIR MS. S SAIKIA MS. S SAIKIA PP, ASSAM
12	I.A.(CrI.)/366/2021 WITH LCR 3 FILES, P.B.-2, FIXED <b>in</b> CrI.A./150/2021 <b>WITH</b> CrI.A./150/2021	BITUL MOHAN @ SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B KHAKHLARY MS. M B BORGHAIN	PP, ASSAM
13	CrI.L.P./3/2022 FIXED <b>in</b> CrI.A./10389/2021  <b>WITH</b> CrI.A./10389/2021 (Filing Number)	BITUL MOHAN @ SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MS. M B BORGHAIN MR. B KHAKHLARY	PP, ASSAM
		MIRAJUL HOQUE <b>Versus</b> STATE OF ASSAM AND 8 ORS.	MRS. K DEVI MR. N K KALITA MS S A KHALIFA	MR H R A CHOUDHURY (R-2,5) MR. A AHMED (R-2,5) MR. I U CHOWDHURY (R-2,5) PP, ASSAM
14	I.A.(CrI.)/202/2022 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./81/2022  <b>WITH</b> CrI.A./81/2022	MIRAJUL HOQUE <b>Versus</b> STATE OF ASSAM AND 8 ORS. E	MRS. K DEVI	
		SAJIKUL HAQUE @ APU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
		SAJIKUL HAQUE @ APU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
15	I.A.(CrI.)/338/2022 <b>in</b> CRL.A(J)/5192/2022  <b>WITH</b> CRL.A(J)/5192/2022 (Filing Number)  <b>WITH</b> I.A.(CrI.)/5193/2022 (Filing Number)	JAHEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. B D SARMAH	PP, ASSAM
		JAHEDA BEGUM <b>Versus</b> THE STATE OF ASSAM F	MS. B D SARMAH	
		JAHEDA BEGUM <b>Versus</b> THE STATE OF ASSAM F	MS. B D SARMAH	

**HEARING**

16	CR(HC)/16/1994 FIXED	D.K. DUTTA <b>Versus</b> UNION OF INDIA	MR. K C ROY MR H K MAHANTA MR. A K BHATTACHARJEE	MR. S C KEYAL MR. D K DAS, SC, CBI MR. S K MEDHI MRS. A GAYAN MR. A S BHATTACHARYYA SC. U.O.I. C.G.S.C. ADDL. AG, ASSAM
<b>WITH</b>				
17	CR(HC)/17/1994	J. BHUYAN. <b>Versus</b> UNION OF INDIA and ORS.	MR. P PATHAK MR. P BARMAN MR. T SEN	GA, ASSAM MR. D K DAS SC, CBI ADDL. AG, ASSAM ADDL. CGSC
18	Crl.A./67/2020 B/O	SRI SANJIB TALUKDAR <b>Versus</b> NATIONAL INVESTIGATION AGENCY (NIA) AND ANR	MR Z KAMAR MD R ALI MR. A CHAUDHURY MR. P K DAS MR. A R SHOME MR D NANDI MR D NANDI MR. N MAHAJAN MR SUBHRAJIT SAIKIA	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday, 20th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/763/2018 PART-HEARD, FIXED	MAHESH HAZARIKA <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
2	Arb.P./10/2020 FIXED	CHAUMALA RANJIT BAILUNG <b>Versus</b> M/S. LUCAS INDIAN SERVICE LTD. AND ANR	MR. P J SAIKIA MS P D NAIR MR. R S MISHRA	MR. A CHETRY MR G ALAM MRS. P GOSWAMI S R A NASER
3	Arb.P./1/2021	M/S GOLAGHAT TEA MAKERS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED	MR G KHANDELIA MR. K DEKA MS N KALITA	MR. B J GHOSH (r-1) MR. R GOSWAMI (r-1) MR S K BEHARA (r-1)
4	Arb.P./2/2021 FIXED	M/S SIANG ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL	C.G.C. MR. C K S BARUAH
5	Arb.P./10/2021	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY
<b>WITH</b>				
6	Arb.P./18/2019	M/S. BHARTIA INFRA PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
<b>WITH</b>				
7	Arb.P./3/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
<b>WITH</b>				
8	Arb.P./4/2020	BIKASH ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
<b>WITH</b>				
9	Arb.P./22/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	MR B SARMAH MS G SARMAH SC, NF RLY
<b>WITH</b>				
10	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY

11	<b>WITH</b> Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
12	<b>WITH</b> Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
<b>ORDERS</b>				
13	Review.Pet./35/2020 WP(C)/1421/2018 (Disposed)	GAUHATI UNIVERSITY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	SC, HIGHER EDU SC, HIGHER EDU MR R DHAR MR. R MAZUMDAR MR. S BHUYAN SC, FINANCE
14	Review.Pet./78/2020 WP(C)/242/2018 (Disposed)	MISSION DIRECTOR, AXOM SARBA SIKSHA ABHIJAN MISSION <b>Versus</b> SAHIDUR RAHMAN AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY	MR. M J BARUAH (R-1) SC, FINANCE
15	Arb.P./25/2021 FIXED	M/S B N SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
16	I.A.(Civil)/1433/2022 WITH WP(C)/3386/2018 (D/O) in Review.Pet./106/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM MR. B CHETRI SC, FINANCE
	<b>WITH</b> Review.Pet./106/2021	BIJOY SHANKAR THAKUR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM MR. B CHETRI (r-8) MR K KASHYAB (r-8) SC, FINANCE

**HEARING**

17	WP(C)/6653/2014	SUKHAMAY DEY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
13)	MR B K KAR	26-07-2022	To	06-08-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 20th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CIVIL BENCH-II, FROM ITEM  
NOS. 1 TO 61), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Cont.Cas(C)/156/2020 B/O	ALOM HUSSAIN LASKAR AND ANR. <b>Versus</b> PRITAM SAIKIA AND 2 ORS.	MS N NATH MR. M DUTTA	MR. D SAIKIA MR. M R LASKAR MS. N PHUKAN
2	Cont.Cas(C)/531/2020 B/O	SADIQUE AHMED BARBHUIYA <b>Versus</b> PRITAM SAIKIA	MR. M DUTTA	MR. M R LASKAR MR. N J KHATANIAR
<b>MOTION</b>				
3	WP(C)/2561/2021	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B KHAKHLARY	SC, SSA
4	WP(C)/2739/2021	DIPA CHAKRABORTY BRAHMA AND 5 ORS <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA	SC, G U
5	WP(C)/4510/2021	DHANANJAY RABHA <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS	MR. M SARANIA MD. S U AHMED MS N RAI	SC, K A A C
6	WP(C)/4580/2021	PHUKAN PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	SC, ELEM. EDU
7	WP(C)/4598/2021	JUTIKA SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. M SARMAH MS D BORGHAIN	SC, ELEM. EDU GA, ASSAM
8	WP(C)/4909/2021	MD. GIYAS UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR M HUSSAIN	SC, SEC. EDU. GA, ASSAM
9	WP(C)/5234/2021	DIPANJALI CHETIA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE
10	WP(C)/6226/2021	ANANDA TAYUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR A DEY MR B DEORI	SC, ELEM. EDU GA, ASSAM SC, FINANCE

11	WP(C)/6233/2021	GIRIDHAR SARMA AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR G GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, WPT AND BC SC, FINANCE SC, BTC
12	WP(C)/6329/2021	ZIAUL AHMED LASKAR AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, SSA
13	WP(C)/7281/2021	RANJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR B SAIKIA MR A DEY	SC, ELEM. EDU GA, ASSAM
14	WP(C)/7384/2021	ARSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, ELEM. EDU GA, ASSAM
15	Cont.Cas(C)/349/2022	SANESWAR DAS <b>Versus</b> SMTI. BIJOYA CHOUDHURY, AES AND ANR	MRS A BUJARBARUAH MS N DAS	
16	Cont.Cas(C)/396/2022	LAKHI NATH CHIENNEY <b>Versus</b> SURANJANA SENAPATI	MR. B K DAS	
17	WP(C)/556/2022	M/S BHARAT SANCHAR NIGAM LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
18	WP(C)/1832/2022 FIXED	TRIPURESH TRIPATHI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A T SARKAR MS S PATAR	SC, ELEM. EDU GA, ASSAM
19	WP(C)/2841/2022	SALEHA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY MR N HAQUE	SC, SEC. EDU. GA, ASSAM
20	WP(C)/3072/2022	ELA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	SC, SEC. EDU. GA, ASSAM
21	WP(C)/3386/2022	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR S YESMIN	SC, SEC. EDU.
22	WP(C)/3520/2022 FIXED	MAKABBIR ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS N KHATUN	SC, ELEM. EDU GA, ASSAM SC, AG
23	WP(C)/3944/2022 FIXED	ADITYAJYOTI BHARADWAJ <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, AHSEC SC, EDU
24	WP(C)/3983/2022 FIXED	FAZLUL HOQUE MONDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU MR B GOGOI, SC, SSA, ASSAM (R-6)
25	WP(C)/4492/2022 FIXED	ANJAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU
26	<b>WITH</b> WP(C)/4517/2022	KAMAL GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B N GOGOI	SC, ELEM. EDU
27	WP(C)/4629/2022	M/S POLYCON INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL ASSTT.S.G.I.
28	WP(C)/4648/2022	M/S DEEPAK CONSTRUCTION CO. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.

**ORDER (STAY VACATING)**

29	I.A.(Civil)/1219/2022 FIXED in WP(C)/5768/2021 <b>WITH</b> WP(C)/5768/2021	AMINA KHATUN <b>Versus</b> MANIK LAL TALUKDAR AND 4 ORS.	MR. Z HAMMAD	
		AMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD MR. N HOQUE MD. S HUDA MR E AHMED MD. ARIF	SC, ELEM. EDU MR J C BORAH (R-5)
30	I.A.(Civil)/1840/2022 in WP(C)/2203/2021 <b>WITH</b> WP(C)/2203/2021	SURYA BORTHAKUR <b>Versus</b> SRI PRAFULLA KALITA AND 6 ORS.	MR DEBA SARMAH MS N SHYAM	SC, ELEM. EDU GA, ASSAM
		PRAFULLA KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI M N KHAN	SC, ELEM. EDU MR DEBA SARMAH (R7) MS N SHYAM (R7)
31	I.A.(Civil)/1883/2022 in WP(C)/4668/2021 <b>WITH</b> WP(C)/4668/2021	HEMANTA KR. ROY <b>Versus</b> JIBESH SARKAR AND 4 ORS.	MR D C NATH	SC, ELEM. EDU MR. P K DEKA
		JIBESH SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY	SC, ELEM. EDU GA, ASSAM MR. A K DUTTA (R6) MR D C NATH (R6) SC, SSA
32	I.A.(Civil)/1982/2022 B/O in WP(C)/3856/2022 <b>WITH</b> WP(C)/3856/2022	THE GOVERNING BODY (G.B) OF DHEMAJI COMMERCE COLLEGE <b>Versus</b> KHAGEN KACHARI AND 3 ORS.	MR C BARUAH MR. B BARUAH	MR. A M AHMED
		KHAGEN KACHARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M AHMED MR. R A CHOUDHURY MS R DEKA P. GHOSH	SC, HIGHER EDU MR C BARUAH (R-3) MR. B BARUAH (R-3) MR S HUSSAIN (R-4)
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
33	I.A.(Civil)/1888/2022 in Cont.Cas(C)/196/2022 <b>WITH</b> Cont.Cas(C)/196/2022	BIDYAWATI BARUAH HANSE <b>Versus</b> KALYAN B CHAKRABORTY, IAS AND 2 ORS. F	MR H DAS MR. B C DEKA	
		BIDYAWATI BARUAH HANSE <b>Versus</b> KALYAN B CHAKRABORTY, IAS AND ANR	MR H DAS MR. B C DEKA	
<b><u>ADMISSION</u></b>				
34	WP(C)/2555/2020 FIXED	SURESH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. H MAZUMDER	SC, HIGHER EDU MR. S UKTAR(R 5 AND R6)
35	WP(C)/2884/2020	DHIRAJ KUMAR AND 65 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
36	WP(C)/1348/2021	MONJUMONI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA MR. D DEKA MR. D DEKA MR. R B GOHAIN MR. R B GOHAIN
37	WP(C)/1520/2021	BHUPEN KULI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU MR. S R BARUAH (R3) MR. P MAHANTA (R-7) MR. D DEKA (R6) MR. R B GOHAIN (R6)
38	WP(C)/1752/2021	ANJAN MILI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-7) MR. D DEKA (r-6) MR. R B GOHAIN (r-6)

39	<b>WITH</b> WP(C)/1656/2021	PRABITA KULI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MD S ALI	MR. P MAHANTA (R-8) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) SC, EDU
40	<b>WITH</b> WP(C)/1657/2021	JAYMATI CHARAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MD S ALI	MR. D DEKA (R-8) MR. R B GOHAIN (R-8) SC, EDU
41	WP(C)/3414/2021 FIXED	BASANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M DUTTA MR. M H ANSARI	SC, HIGHER EDU MS B PATHAK (R-3) MR. R THADANI (R-3) MR B HAZARIKA (R-3)
42	WP(C)/6390/2021	SUNITA KAKATI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS. M TALUKDAR MR. D M NATH MR. S D ROY MR. B KONWAR MS D DUTTA A N HUSSAIN MS F BEGUM	SC, SEC. EDU. GA, ASSAM MR S M T CHISTIE (R-1,3,4,6) MR. S R BORUAH (R-5) MR A CHALIHA (R-2) SC, FINANCE
43	WP(C)/187/2022	ANIMA DEVI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	WP(C)/438/2022	SANTA SEN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	WP(C)/580/2022 FIXED	FARHANA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. SC, AG MR. S K MEDHI
46	WP(C)/2576/2022 FIXED	UTSAV KADAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. S C KEYAL MR R K MOUR MS. J BHATTACHARJEE MISS P DAS	MR. R P KAKOTI SR. ADV. (R- 2 TO 7) MR. A K DUTTA (R- 2 TO 7) MR A B DEY (R- 2 TO 7) MR. S SUTRADHAR (R- 2 TO 7) SC, IITG ASSTT.S.G.I.
47	WP(C)/2927/2022 FIXED	INCHEBUING JEME <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, ELEM. EDU SC, AG SC, NCHAC SC, FINANCE
48	WP(C)/4175/2022 FIXED	MAINUL HOQUE SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, ELEM. EDU GA, ASSAM
<b>ORDERS</b>				
49	Cont.Cas(C)/93/2021	AMIR HUSSAIN <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MS. T SOM MR H DAS	MR. D SAIKIA MR. A ROSHID (R-5,6) MR. R MAZUMDAR MR. N J KHATANIAR MR. K K DUTTA MS. M R DEVI (R-5,6)
50	WP(C)/141/2022	ANJARUL AZAM FAKIR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN	SC, HIGHER EDU
51	Cont.Cas(C)/176/2022	TARUN CHANDRA BARMAN <b>Versus</b> SMTI. MAMTA HOJAI AND 3 ORS.	MR R DHAR	MR. P MAHANTA (R4) MS. P SAHARIA (R4)
52	I.A.(Civil)/805/2022 <b>in</b> Cont.Cas(C)/474/2021	MAHATMA GANDHI L.P. SCHOOL <b>Versus</b> BIKRAM KAIRI AND ANR	DR G J SHARMA	MR. M NATH
	<b>WITH</b> Cont.Cas(C)/474/2021	MAHATMA GANDHI L.P. SCHOOL <b>Versus</b> BIKRAM KAIRI	DR G J SHARMA	MR. M NATH MR. A BHATTACHARJEE

53	I.A.(Civil)/1776/2022 in WP(C)/3147/2022	AZHARUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, SEC. EDU.
	<b>WITH</b> WP(C)/3147/2022	AZHARUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1891/2022 in WP(C)/3147/2022	SHOHODEV RABI DAS <b>Versus</b> AZHARUL ISLAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. MR. I H SAIKIA
54	I.A.(Civil)/1845/2022 in WP(C)/7540/2017	ON THE DEATH OF UTPAL RAJKONWAR HIS LEGAL HEIRS DR. AJANTA BORGHAIN RAJKONWAR AND ORS <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. R SARMA MR. R SARMA	SC, DIB. UNIVERSITY
	<b>WITH</b> WP(C)/7540/2017	UTPAL RAJKONWAR <b>Versus</b> THE DIBRUGARH UNIVERSITY and 2 ORS.	MR.P P BARUAH MR.S TAI MR.R SARMA	SC, DIB. UNIVERSITY
	<b>WITH</b> WP(C)/1130/2017	LACHIT BORTHAKUR <b>Versus</b> DIBRUGARH UNIVERSITY and ANR.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM MR.A DAS
56	WP(C)/5044/2017	RAKHAL CHANDRA DEB <b>Versus</b> THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 20th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4622/2022	MD. HABIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4627/2022	MD. SAFIQL ISLAM @ SABIQL ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/4636/2022	MUSSTT. TARABANU AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4640/2022	MD. BAKTA JAMAL SK @ BHAKTA JAMAL @ BAKTA JAMAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MS. P KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
5	WP(C)/1639/2017 FIXED	AZIZUL HOQUE @ AJIJUR HAQUE @ AJIJUL HAQUE and ANR. <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.A M KHAN MR.R ALI MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/1175/2018 WITH LCR	REJIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR B K SARMA MR. B C DAS	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
7	WP(C)/1191/2018 WITH LCR	INNOS ALI @ INNOS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. N UDDIN MD A ALI MR N AHMED	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.

8	WP(C)/1912/2018 WITH LCR	MANIKJAN NESSA @ MANIKJAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MD H R AHMED MD A ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/2506/2018 WITH LCR	SAHITAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR. N HOSSAIN MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/2507/2018 WITH LCR	AKKAS ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MR. M R CHOUDHURY	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
11	WP(C)/2514/2018 WITH LCR	KADARI BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. P BASFORE MR B SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/2521/2018 WITH LCR	HAJIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	SC, NRC MR. D SARMAH MR. U DAS SC, ELECTION COMMISSION. SC, F.T	ASSTT.S.G.I.
13	WP(C)/2905/2018 WITH LCR	ISRAFIL ALI @ ISRAIL ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/2907/2018 WITH LCR	HANUFA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/2925/2018 WITH LCR	HASHEM ALI @ ABUL HASHEM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J AHMED S Z AHMED MR. P RAHMAN MS. H BEGUM MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/2966/2018 WITH LCR	MONOWARA BIBI @ MONO BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/2985/2018 WITH LCR	MD. FARUK ALI AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/3139/2018 WITH LCR	JONAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC. ELECTION COMM. OF INDIA
19	WP(C)/3164/2018 WITH LCR	FEROZA BIBI @ FIROZA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A ISLAM MR. A ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/4966/2018 WITH LCR	DIPAK HUSSAIN @ DUKE HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M KHATANIAR MR. P KAKATI MRS. K M TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

21	WP(C)/4967/2018 WITH LCR	KABITA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. U DUTTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/1238/2019 WITH LCR	SANDIP RAI <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. H A SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/2012/2019 WITH LCR	SAFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR A M MAZUMDAR MR. A U CHOUDHURY MR. S ISLAM MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T
24	WP(C)/2230/2019 WITH LCR	KALAM ALI @ KALAM UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A ALI MR M ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/2242/2019 WITH LCR, B/O	NUR ISLAM @ NOOR @ NURUL ISLAM AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K LAHKAR MR. R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/2479/2019 WITH LCR	SANBOR ALI @ CHANDBOR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/1654/2022 WITH LCR	SMT. MALATI RANI KAR @ MALATI KAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A KHANIKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ORDERS**

28	I.A.(Civil)/2003/2022 <b>in</b> WP(C)/4304/2022	RESIN BEGUM @ ROSAN BEGUM @ REGIN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MR F A AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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**WITH**

WP(C)/4304/2022

RESIN BEGUM @ ROSAN BEGUM @  
REGIN BEGUM  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. S A AHMED  
MISS M GOGOI  
MR F A AHMED

GA, ASSAM  
SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

29	I.A.(Civil)/2004/2022 <b>in</b> WP(C)/2135/2022	NESSA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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**WITH**

WP(C)/2135/2022  
WITH LCR

NESSA KHATUN  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR Z HUSSAIN  
MR SURAYA RAHMAN  
MR. J ABBAS  
MR S A BARBHUYAN  
MR S T ADNAN  
MS. P KHATUN

GA, ASSAM  
SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

**STAY MATTERS**

30	WP(C)/5269/2018 WITH LCR	SARFRAS AHMED <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M A SHEIKH MR. M R Z CHOUDHURY MD. H BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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31	WP(C)/6606/2018 WITH LCR	MD. MOHAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) MR J PAYENG MR. D BARUAH ASSTT.S.G.I. (R1) MRS A VERMA SC, ELECTION COMMISSION. (R3) SC, F.T (R2,4,5)
32	WP(C)/1073/2020 WITH LCR	NAMITA GHOSH <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/1820/2020 WITH LCR	RAHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/6/2022 WITH LCR	KADBHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR	GA, ASSAM SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,20th July 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/1459/2022 B/O	SALEMA KHATUN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S DAS MR. T DEWAN MS. J GHOSH	SC, P AND R.D.
2	WP(C)/1463/2022 B/O	ABDUL REZZAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MS. J GHOSH	SC, P AND R.D.
<b>MOTION</b>				
3	WP(C)/2788/2022 FIXED	JITEN CHANDRA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	GA, ASSAM SC, P H E
4	WP(C)/2793/2022 FIXED	SMT. RADHIKA CHETRI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. I H SAIKIA MR. S K ZAMAN MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, FINANCE SC, N C HILLS
5	WP(C)/3050/2022 FIXED	SUBRATA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, EXCISE DEPTT.
6	WP(C)/3221/2022 FIXED	GHANA KANTA DEKA AND 59 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, WATER RESOURCE SC, FINANCE
7	WP(C)/3592/2022 B/O	JAKIR HUSSAIN BARBHUIYA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	GA, ASSAM
8	WP(C)/4181/2022 FIXED	UJJWAL GOGOI AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	GA, ASSAM SC, REVENUE
9	WP(C)/4619/2022	JAHANARA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM

10	WP(C)/4620/2022	SONI ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM SC, AG SC, FINANCE
11	WP(C)/4623/2022	ANAMIKA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM
12	WP(C)/4626/2022	SIDDIQUE ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	SC, FINANCE
13	WP(C)/4634/2022	RAJU KUMAR MUKHERJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S DAS	SC, P W D
14	WP(C)/4638/2022	SUSHIL SEN SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	SC, HEALTH
15	WP(C)/4641/2022	TAIZUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM
16	WP(C)/4645/2022	GUNABHI RAM KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K PUJARI MS. K A PUJARI	SC, GMC SC, GDD
17	WP(C)/4650/2022	AMARENDRA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A SHARMA	GA, ASSAM
<b>ADMISSION</b>				
18	WP(C)/2747/2019 PART-HEARD	GS-173215W MASON BHIM PRASAD AND 3 ORS. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MS. P BARUAH	MR. K K PARASAR ASSTT.S.G.I.
19	WP(C)/5149/2016 FIXED	RAJ KR. MANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MRS.V L SINGH(R-4) MS.H DASR-4 SC, PWD (NH)
20	WP(C)/2990/2017 FIXED	KAMAL KATAKY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.J BORAH MS.A DAS MR.P BISWAS	GA, ASSAM SC, FINANCE
<b>WITH</b>				
21	Cont.Cas(C)/445/2019	KAMAL KATAKY <b>Versus</b> NARSING PAWAR	MR. S C BISWAS MR. P S BISWAS MS A BORAH	
22	WP(C)/6384/2017 FIXED	SHOBALAL MALLA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	SC, AG SC, FINANCE SC, PWD
23	WP(C)/931/2018 FIXED	ABDUL RASHID <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. G UZIR MS. H DAS MR. S M BARUAH MR. T K DAS MR. M SAIKIA MR. G J TALUKDAR	GA, ASSAM MR. D NATH (SC, PWD)
24	WP(C)/7716/2018 FIXED	MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM MR. M NATH MR. N AHMED MR B GOGOI MR R A AHMED MR. S K M ALOMGIR MR. M BORAH SC, FINANCE DEPTT.

	<b>WITH</b> I.A.(Civil)/2325/2019 in WP(C)/7716/2018	MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD SC, FINANCE
25	WP(C)/3384/2019 FIXED	GARIMA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM SC, BTADC
26	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
27	WP(C)/7361/2019 FIXED	AMIYA KUMAR DAS <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR. P K MEDHI MR. S K TALUKDAR	SC, F C I
28	WP(C)/7400/2019 B/O	RATI RAM ARAY <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
29	WP(C)/8571/2019 FIXED	NITUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR. A B T HAQUE SC. REVENUE
30	WP(C)/8671/2019 FIXED	MS. SHILPA KUMARI <b>Versus</b> OIL INDIA LTD. AND 5 ORS.	MRS. S BORPATRA GOHAIN MR. R D PHUKAN	MR. K KALITA (R1-R5) MS. S GHOSH (R1-R5) MR. C BASUMATARY (R1- R5) SC, O I L SC, HEALTH
31	WP(C)/759/2020 FIXED	HEM RAJ SHARMA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. N CHAKRABORTY MS S BORA	MR. A K DUTTA ASSTT.S.G.I.
32	WP(C)/1511/2020 FIXED	JAHINDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	GA, ASSAM MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE	GA, ASSAM SC, AG MR. D BORAH (R-5) MR. R BORPUJARI, SC, FINANCE DEPTT. (R-2) MR D GOGOI, SC, FOREST DEPTT. (R-1)
33	WP(C)/2188/2020 FIXED	DILIP KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MR R DHAR, SC, ASDC (R-2 & 3)
34	WP(C)/3797/2020 FIXED	DINESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. B GOSWAMI, ADDL. ADVOCATE GENERAL MR P NAYAK, SC, SAD MR. S CHUTIA, SC, WATER RESOURCE SC, WATER RESOURCE
35	WP(C)/5525/2020 FIXED	DR. RAJENDRA PRASAD CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR M K ROY	SC, AG MR P NAYAK,SC, FINANCE (R- 5,6) MR. D UPAMANYA, SC, HEALTH AND FAMILY WELFARE DEPARTMENT (R-7,8) SC, HEALTH
36	WP(C)/1167/2021 FIXED	JINA NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM MR R DHAR (1,4,5) MR P NAYAK (R-3) SC, WPT AND BC SC, APTDC SC, FINANCE

37	<b>WITH</b> WP(C)/5636/2016	PUWAT CHANDRA UWARI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K JAIN MR.R K JAIN MR.K M BRAHMA MR.M BORO	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR.N HASAN(R-5) MR.J ROY(R-5) MR.A HASAN(R-5) MR.C SHARMA(R-5) MR D DAS (R5) SC, FINANCE MR.C CHAKRABORTY(R-5) MR.S BORTHAKUR(R-5) MS.S KAKATI(R-5)
38	<b>WITH</b> WP(C)/369/2021	DINESWAR PEGU AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM SC, WPT AND BC SC, FINANCE
39	WP(C)/4547/2021 FIXED	SUBHASHISH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MR K PUJARI MS. K AKHTAR	MR. D DAS SR. ADV (r-6) GA, ASSAM MR. H N SARMA (R-2,4) MR. K MOHAMMED (r-6)
40	WP(C)/5041/2021 B/O	NANDALAL DUTTA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E SC, FINANCE
41	<b>WITH</b> WP(C)/5804/2021	NIKHILENDUKARPURKAYASTHA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E SC, FINANCE
42	WP(C)/5418/2021 B/O	SUNIT BHUSAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) SC, P H E
43	WP(C)/6786/2021 B/O	LATIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N DHAR MS. S DASGUPTA	GA, ASSAM MR P NAYAK (SC, FINANCE)
44	WP(C)/128/2022 B/O	SURENDRA NATH DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
45	<b>WITH</b> WP(C)/6901/2021	KHAGENDRA ARDAO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
46	<b>WITH</b> WP(C)/7109/2021	L IBOCHOW SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
47	WP(C)/297/2022 B/O	SARASWATI NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA	GA, ASSAM MR S CHAKRABORTY (R-6) MR H I CHOUDHURY (R-6) MS. P A TALUKDAR (R-6)
48	WP(C)/3056/2022 B/O	DHRUBAJYOTI DEB AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
49	WP(C)/3427/2022 FIXED	SACHINDRA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA	MR R DHAR SC, WPT AND BC
50	WP(C)/3987/2022 FIXED	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
<b>ORDERS</b>				
51	Cont.Cas(C)/97/2019 B/O	ISHESWAR GOSWAMI <b>Versus</b> ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
52	Cont.Cas(C)/646/2019 FIXED	DIPAK CHAKRABORTY <b>Versus</b> ALOK KUMAR AND 4 ORS.	MR. B K DAS	MR. P N GOSWAMI, SC,PHE MR. P N GOSWAMI, SC,PHE MR. R R Gogoi



53	Cont.Cas(C)/256/2020 FIXED	SANJAY BODO <b>Versus</b> JAYANTA KUMAR GOSWAMI AND ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	MR J K PARAJULI MR. S K CHAKRABORTY MR. P K MUNIR MR. P K MUNIR
54	Cont.Cas(C)/125/2022 FIXED	LAKHESWAR KAKATY <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	
55	Cont.Cas(C)/126/2022 FIXED	JATIN GOGOI <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	
56	I.A.(Civil)/1509/2022 WP(C)/4273/2017 (Disposed), FIXED <b>in</b> WP(C)/4273/2017	MONOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHETRY	SC, IRRIGATION
57	I.A.(Civil)/1851/2022 WP(C)/441/2018 (Disposed), FIXED <b>in</b> WP(C)/441/2018	XXX <b>Versus</b> IN RE- MAJOR ABHIMANYU SINGH SIDHU		
58	WP(C)/4232/2022 FIXED	SMTI. BIJAYA THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE
<b>HEARING</b>				
59	WP(C)/7452/2017 B/O	MUNINDRA DEKA and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI MR. K KONWAR MR. A M KHAN
60	WP(C)/913/2018 B/O	RANJIT KR KAKOTY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. A L MANDAL MR. P DEKA (R2 TO 5) MR. W SHARMA (R2 TO 5) ASSTT.S.G.I.
61	WP(C)/3886/2020 FIXED	SUNIL KUMAR MISRA <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAAN MR. B J MUKHERJEE
62	WP(C)/3776/2021 B/O	XXXXXXX <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, AG MRS. P B HAZARIKA (R-10) MR. S Ali (R-10)

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,20th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1688/2022	SAMSUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
2	Bail Appln./1690/2022	DODI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. I C DEKA	PP, ASSAM
3	Bail Appln./1691/2022	GAGAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
4	Bail Appln./1693/2022	JEHERUL ISLAM @ JOHURUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI	PP, ASSAM
<b>MOTION</b>				
5	Crl.Pet./584/2022 WITH LCR 1 FILE, FIXED	FAKRUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	PP, ASSAM
6	<b>WITH</b> Crl.Pet./356/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> FAKRUL HAQUE LASKAR	MR. P N GOSWAMI MR. M PHUKAN	MR. N H MAZARBHUIYAN MR N DASGUPTA (r-1) MR. N ISLAM MS P SIKDAR (r-1) MS. L WAJEEDA
7	Crl.Pet./677/2022	MAHENDRA DAIMARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N BARMAN T TIMUNGPI MS. J BARMAN	PP, ASSAM
8	Crl.Pet./678/2022	JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HOSSAIN	PP, ASSAM
9	AB/1987/2022	NIBEDITA NATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	

10	AB/1988/2022	DR. SHOBHANA NAYAK RAO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
<b><u>ADMISSION</u></b>				
11	El.Pet./3/2021	SHANKAR PRASAD RAY <b>Versus</b> PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	<b>WITH</b> I.A.(Civil)/424/2022 <b>in</b> El.Pet./3/2021	PHANI BHUSAN CHOUDHURY <b>Versus</b> SHANKAR PRASAD RAY	MR. P N GOSWAMI	MR. J PATOWARY MR. N BORAH
	<b>WITH</b> I.A.(Civil)/427/2022 <b>in</b> El.Pet./3/2021	PHANI BHUSAN CHOUDHURY <b>Versus</b> SHANKAR PRASAD RAY	MR. P N GOSWAMI	MR. N BORAH MR. J PATOWARY
12	CrI.A./135/2022	HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/349/2022 <b>in</b> CrI.A./135/2022	HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
13	CrI.A./136/2022	MD. GULZAR HUSSAIN @ GULJAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B CHOUDHURY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/350/2022 <b>in</b> CrI.A./136/2022	MD. GULZAR HUSSAIN @ GULJAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOUDHURY	PP, ASSAM
14	CrI.Pet./350/2022 FIXED	PALLAV TAMULY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI	MR B KAUSHIK (r-2) MR. S HAZARIKA (r-2) MR S SARMAH (r-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
15	Bail Appln./1396/2022	MANSUR ALAM SIDDIQUE @ MANSUR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
16	Bail Appln./1408/2022 FIXED	MANJUR HUSSAIN @ MD. MANGUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
17	Bail Appln./1429/2022 WITH CASE DIARY	MISS MOFIJA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
18	Bail Appln./1470/2022	ABDUL MAJID @ SAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
19	Bail Appln./1507/2022 FIXED	RUPANKAR ROY <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
20	Bail Appln./1528/2022 WITH LCR AND CASE DIARY	RAJIB BORAH <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR D BHUYAN	
21	Bail Appln./1540/2022 FIXED	SUJIT CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR	PP, ASSAM
22	Bail Appln./1566/2022 FIXED	MAYA NATH <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

**BAIL HEARING**

23	AB/2519/2021	USMAN ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
24	AB/3221/2021	VISHAL SINGH <b>Versus</b> THE STATE OF ASSAM	MR. N J KHATANIAR MR. M K DAS	PP, ASSAM
25	AB/3401/2021	MAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
26	AB/3740/2021 FIXED	FAKRUL ALOM BORBHUIYA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
27	AB/4192/2021	INAMUL HASSAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
28	AB/607/2022	JENTLE BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. A D CHOUDHURY MR. P DUTTA	PP, ASSAM
29	AB/717/2022	RUPAK CHANDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. T CHAKRABORTY MR. D CHOUDHURY	PP, ASSAM
30	AB/756/2022 FIXED	NOOR ABDIN MIAH <b>Versus</b> THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR A K AZAD MR. A H SARKAR	PP, ASSAM
31	AB/818/2022	AMIR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	PP, ASSAM
32	AB/907/2022	ABU TAHER <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
33	AB/986/2022	SOFI AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
34	AB/1378/2022 FIXED	UTTAM KUMAR MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR H P NEPAL	PP, ASSAM
35	AB/1387/2022 FIXED	SANJEET ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	PP, ASSAM
36	AB/1478/2022 FIXED	SIRAJ UDDIN BARBHUIYA @ SIRU MIYA BARBHUIYA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
37	AB/1539/2022 FIXED	MD. MASFUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR M REJA MR. P S BISWAS MS A BORAH	PP, ASSAM
38	AB/1581/2022 FIXED	BILESWAR BORI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
39	AB/1594/2022 FIXED	ANISUR HOQUE SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN MR. M A AHMED	PP, ASSAM
40	AB/1646/2022 FIXED	KAMAL DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR. S A MONDAL	PP, ASSAM
41	AB/1682/2022 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
42	AB/1735/2022 FIXED	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM

43	AB/1743/2022 FIXED	HIMANGSHU DAS <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR H K BAISHYA	PP, ASSAM
44	AB/1754/2022 FIXED	REAZUL HOQUE @ REAZUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
45	AB/1763/2022 FIXED	BIJOY SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR. B BORDOLOI	PP, ASSAM
46	AB/1862/2022 FIXED	DHAMENDRA GOGOI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR B BURAGOHAJIN MR. P K GOGOI	PP, ASSAM
<b>ORDERS</b>				
47	CrI.A./68/2012 WITH OFFICE NOTE, LCR 4 FILES	NILIMA BEGUM, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.B M CHOUDHURY MRS I AHMED MR.N AHMED MR.S DAS MR.M S ALI	PP, ASSAM
48	CrI.A./169/2021 WITH OFFICE NOTE, LCR 5 FILES	JOYNUL HAQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N S LASKAR MR. A H M R CHOUDHURY MR. B CHOUDHURY	PP, ASSAM
49	CrI.Pet./57/2022 WITH LCR 1 FILE, B/O	AFRID ALI @ RAJA <b>Versus</b> ATOWAR RAHMAN AND ANR	MS. A. MEDHI	MS. SUDAKSHINA K. (r-1) PP, ASSAM
50	Review.Pet./89/2022 FIXED	ALIA KHANAM <b>Versus</b> JARINA KHATUN AND 8 ORS.	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, ELEM. EDU MR. M U MAHMUD
<b>WITH</b>				
51	WP(C)/1714/2021	JARINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. M A SHEIKH MS F INTAZ
<b>STAY MATTERS</b>				
52	CrI.Pet./639/2018 B/O	ANIL KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ALAM MR. S U AHMED MR K JAIN	MR. S CHETIA (R2) MR. A GOYAL (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday, 20th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 Bail Appln./1692/2022	MD. HAFIZUL ALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. D SARMA	PP, ASSAM
<b><u>MOTION</u></b>			
2 Crl.Pet./599/2022	MRS. KAMALA DAS <b>Versus</b> KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	
3 Crl.Pet./679/2022	TAJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR B CHANDA	PP, ASSAM
<b><u>ORDER NO STEPS</u></b>			
4 Crl.Pet./505/2022 WITH LCR 3 FILES, FIXED	THE STATE OF ASSAM <b>Versus</b> ANOWAR HUSSAIN LASKAR @ MONAI	MR. M PHUKAN MR. R R KAUSHIK	
5 Crl.Pet./538/2022 FIXED	M/S HUMAN RIGHTS GROUP AND ASSOCIATES AND ANR. <b>Versus</b> JAMIR ALI AND 13 ORS.	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	
<b><u>ADMISSION</u></b>			
6 Crl.Pet./308/2020	DULAL BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MS. P BORAH	MR. K BORUAH MR. M ALOM PP, ASSAM
7 Crl.Pet./501/2021 FIXED	PUJA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	MR. M DUTTA (R-3) MS S DEV (R-3) MR J MAHANTA (R-3) PP, ASSAM
<b>WITH</b>			
8 Crl.Pet./350/2020	BORNALI DUTTA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM

**BAIL HEARING (BA)**

9	Bail Appln./1750/2021 BA /2973/ 2021(D/O)	JITENDRA KUMAR <b>Versus</b> UNION OF INDIA	MS. K MALAKAR MR. A BHATTACHARYA MR A TEWARI MS K TALUKDAR MR. A BHATTACHARJEE	SC, NCB
10	Bail Appln./331/2022 WITH CASE DIARY, FIXED	DHIRAJ KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M M ZAMAN	PP, ASSAM
11	Bail Appln./565/2022 WITH CASE DIARY, FIXED	MD. FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA	PP, ASSAM
12	Bail Appln./883/2022 WITH CASE RECORD	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
13	Bail Appln./899/2022 WITH CASE RECORD	MD. MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
14	Bail Appln./904/2022	RAKESH KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	MR. P KATAKI(SPL.PP) PP, ASSAM
15	Bail Appln./1157/2022 FIXED	ALTAf KHAN <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
16	Bail Appln./1209/2022 WITH CASE RECORD	HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN R BEGUM	PP, ASSAM
17	Bail Appln./1211/2022 WITH CASE RECORD	HARIPADA DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
	<b>WITH</b>			
18	Bail Appln./1014/2022	BISWANATH DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. A BARUAH MR. J P MORE	PP, ASSAM
	<b>WITH</b>			
19	Bail Appln./1049/2022	SANKAR BAROI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
20	Bail Appln./1215/2022 WITH CASE RECORD	JEHERUL HOQUE @ MD JEHIRUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR M AHMED MR A K DAS	PP, ASSAM
21	Bail Appln./1278/2022	SAHA ALOM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M M ZAMAN	PP, ASSAM
22	Bail Appln./1283/2022 WITH CASE RECORD	BAYAR DEBBARMA @ JAKKI AND ANR <b>Versus</b> NARCOTICS CONTROL BUREAU	MR S BORTHAKUR MR. D GOGOI	MR. S C KEYAL SC, NCB
23	Bail Appln./1365/2022	RAJA BORO <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	Bail Appln./1374/2022 WITH CASE RECORD AND CASE DIARY	RAJESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
25	Bail Appln./1382/2022 WITH CASE RECORD AND CASE DIARY	SUNIL PAUL <b>Versus</b> THE STATE OF ASSAM	MR. M K BORO	PP, ASSAM
26	Bail Appln./1394/2022	FARUK HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
27	Bail Appln./1440/2022	PUJA DEV NATH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN	PP, ASSAM
28	Bail Appln./1441/2022	RAHUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN	PP, ASSAM

29	Bail Appln./1448/2022 WITH CASE RECORD	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
30	Bail Appln./1449/2022 WITH CASE RECORD	MD. RASHID AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
31	Bail Appln./1455/2022 FIXED	SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
32	Bail Appln./1462/2022 FIXED	BHASKAR BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. K SINGHA MR S GAUTAM	PP, ASSAM
33	Bail Appln./1493/2022 FIXED	MOJINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR H K SARMA MS K BHATTACHARYYA MR. PRAN BORA	PP, ASSAM
34	Bail Appln./1506/2022 FIXED	VINOD BIJARNIA <b>Versus</b> NARCOTICS CONTROL BUREAU	MR P KATAKI MR U S BORGHAIN	MR. S C KEYAL SC, NCB
35	Bail Appln./1516/2022 WITH CASE RECORD	MD. JAKIR HUSSAIN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR N J DAS	SC, NCB
36	Bail Appln./1547/2022 WITH CASE RECORD, FIXED	MD. CHALENUR ALI, SALENUR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
37	Bail Appln./1582/2022 WITH CASE DIARY, FIXED	JOINUL UDDIN @ JOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
38	Bail Appln./1587/2022 FIXED	NAZRUL ISLAM <b>Versus</b> THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI	MR. S C KEYAL SC, DRI
39	Bail Appln./1588/2022 FIXED	ABU SALAM @ SAKAL <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
40	Bail Appln./1589/2022 FIXED	SHANKAR DEBNATH AND ANR <b>Versus</b> NARCOTICS CONTROL BUREAU	MR N J DAS	SC, NCB
41	Bail Appln./1590/2022 FIXED	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. A GONI BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
42	Bail Appln./1616/2022 FIXED	AMIR HAMJA <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
43	Bail Appln./1644/2022 WITH CASE DIARY, FIXED	RIMPA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
44	AB/1665/2022 FIXED	MOHASIN MONDOL <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	PP, ASSAM
45	AB/1848/2022 FIXED	ROFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
46	AB/1854/2022 FIXED	BALI BIBI <b>Versus</b> THE STATE OF ASSAM	MR A H AHMED MUSTAFIJUR RAHMAN	PP, ASSAM
47	AB/1866/2022 FIXED	MD SAMSUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R DEV	PP, ASSAM



**ORDERS**

48	Crl.A./48/2021 WITH OFFICE NOTE, LCR 5 FILES	BIDHI CHAND DHIMAN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	SC, CBI
49	Crl.Pet./217/2021 WITH LCR 1 FILE, FIXED	ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
50	I.A.(Crl.)/180/2022 WITH OFFICE NOTE, LCR 10 FILES <b>in</b> Crl.A./65/2022	JITEN GOGOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. D P JAISWAL	PP, ASSAM
	<b>WITH</b> Crl.A./65/2022	JITEN GOGOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. D P JAISWAL	PP, ASSAM
51	Crl.Pet./504/2022 WITH LCR 4 FILES, FIXED	THE STATE OF ASSAM <b>Versus</b> AJEET KUMAR BHADANI	MR. M PHUKAN MR. R R KAUSHIK	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA
52	Crl.Pet./564/2022 FIXED	SAZZID ALOM AND ANR <b>Versus</b> JAMIRAN BIBI	MS. T KALITA MR. R DE MR. P NEOG MRS. K SARMA	

**STAY MATTERS**

53	Crl.Pet./208/2018 B/O	M/S. DPM BONDED WAREHOUSE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA(SR. ADV) MS. C CHOUDHURY MS P DASGUPTA	MR. P N GOSWAMI SC, EXCISE DEPTT. PP, ASSAM
54	Tr.P.(Crl.)/9/2022 FIXED	JINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,20th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CIVIL BENCH-IV, FROM ITEM  
NOS. 60 TO 117), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4650/2021	SANJIB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 22 ORS	MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB MS M DAS MS L KHARMIH	SR. GA, ASSAM
2	WP(C)/6686/2021 B/O	JITENDRA KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N N JHA MR. M BERIA MR. K CHOUDHURY MR M U KHAN MS M SAHOO	GA, ASSAM
3	Cont.Cas(C)/395/2022	PIR MOHAMMAD CHOUDHURY <b>Versus</b> KAMAL KUMAR BAISHYA AND 2 ORS. (D)	MS. S MEDHI	
4	Cont.Cas(C)/397/2022	BERPUNG RAJA BASUMATARY@ BIRPUNG RAJA BASUMATARY <b>Versus</b> ANURAG GOEL AND ANR	J U AHMED MR S R NAWAZ	
5	Cont.Cas(C)/398/2022	ASHOK CHOUDHURY <b>Versus</b> ANSHUL GUPTA	MR B P BORAH MR P J DUTTA MR H MAZUMDER	
6	WP(C)/2750/2022 FIXED	RAJDEEP DAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. F E CHOUDHURY MS D DEORI	GA, ASSAM
7	WP(C)/3966/2022 FIXED	DINABANDHU NAYAK AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN	SC, AFDC
8	<b>WITH</b> WP(C)/2192/2022	MAHMUD HUSSAIN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI	GA, ASSAM SC, AFDC

9	<b>WITH</b> WP(C)/2755/2022	KANAI BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	GA, ASSAM SC, AFDC
10	<b>WITH</b> WP(C)/2783/2022	MAHENDRA DAS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM MR. P SARMA, SC, AFDC
11	<b>WITH</b> WP(C)/2786/2022	AJOY BISWAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, AFDC
12	<b>WITH</b> WP(C)/2817/2022	M/S 129 HARIA DABLONG MIN S.S. LTD. AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, AFDC
13	<b>WITH</b> WP(C)/2862/2022	BIMAL KRISHNA DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, AFDC
14	<b>WITH</b> WP(C)/2869/2022	RAMESH KR DAS AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR S KHOUND MS. U BARUAH MR D J MEDHI	SC, AFDC
	<b>WITH</b> I.A.(Civil)/1787/2022 in WP(C)/2869/2022	RAMESH KR DAS AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR D J MEDHI MRS. U BARUAH MR S KHOUND	SC, AFDC
15	<b>WITH</b> WP(C)/2894/2022	M/S BISHKHOWA MACH DHARA AND UNNAYAN SS LTD AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR S KHOUND MS. U BARUAH MR D J MEDHI	SC, AFDC
16	<b>WITH</b> WP(C)/2913/2022	M/S VIVEKANANDA ATMA SAHAYAK GOT AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, AFDC
17	<b>WITH</b> WP(C)/2920/2022	DINABANDHU NAYAK AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
18	<b>WITH</b> WP(C)/2955/2022	MAHENDRA DAS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 9 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM SC, FISHERY
19	<b>WITH</b> WP(C)/2972/2022	NISAR AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 2 ORS.	MR B SINHA	SC, AFDC
20	<b>WITH</b> WP(C)/2987/2022	KARIMGANJ KALYAN PARISHAD <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MS. A CHETRY	SC, AFDC

21	<b>WITH</b> WP(C)/3042/2022	BIMAL KRISHNA DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, AFDC
22	<b>WITH</b> WP(C)/3043/2022	SIVA BHUYAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH	GA, ASSAM SC, AFDC
23	<b>WITH</b> WP(C)/3046/2022	RAJIB HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MS N SAIKIA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1525/2022 <b>in</b> WP(C)/3046/2022	RAJIB HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MS N SAIKIA	GA, ASSAM MR. P SARMAH SC, AFDC
24	<b>WITH</b> WP(C)/3188/2022	DHUMKAR FISHERMEN COOPERATIVE SOCIETY LTD AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, AFDC
25	<b>WITH</b> WP(C)/3348/2022	AKASHI GANGA RURAL DEVELOPMENT NON-GOVT. ORGANIZATION <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, AFDC
26	<b>WITH</b> WP(C)/3891/2022	NISAR AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MS S SHARMA	SC, AFDC
27	<b>WITH</b> WP(C)/4202/2022	M/S BILASHIPARA MAHAKUMA FISHERY COOPERATIVE SOCIETY LTD AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR S KHOUND MR D J MEDHI	SC, AFDC
	<b>WITH</b> I.A.(Civil)/1864/2022 <b>in</b> WP(C)/4202/2022	ANKAR CHANDRA DAS <b>Versus</b> M/S BILASHIPARA MAHAKUMA FISHERY COOPERATIVE SOCIETY LTD AND 6 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	MR D J MEDHI SC, AFDC
	<b>WITH</b> I.A.(Civil)/1988/2022 <b>in</b> WP(C)/4202/2022	M/S BILASHIPARA MAHAKUMA FISHERY COOPERATIVE SOCIETY LTD AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
28	<b>WITH</b> WP(C)/4206/2022	SUNIL HAZARIKA <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	<b>WITH</b> I.A.(Civil)/1986/2022 <b>in</b> WP(C)/4206/2022	SUNIL HAZARIKA <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
29	<b>WITH</b> WP(C)/4273/2022	DHARANI DAS AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS (H)	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC

	<b>WITH</b> I.A.(Civil)/1985/2022 in WP(C)/4273/2022	DHARANI DAS AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
30	<b>WITH</b> WP(C)/4346/2022	KANAI BISWAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH	GA, ASSAM SC, AFDC
31	<b>WITH</b> WP(C)/4347/2022	SIVA BHUYAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH	GA, ASSAM SC, AFDC
32	WP(C)/4364/2022 FIXED	AMINUL ISLAM KHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR S A SIKDER	SC, CO OP
33	WP(C)/4607/2022 FIXED	MOFIZ ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
34	<b>WITH</b> WP(C)/4583/2022	ABDUL SIDDIK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
35	<b>WITH</b> WP(C)/4584/2022	MD. JONAB ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
36	<b>WITH</b> WP(C)/4609/2022	UMAR ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
37	WP(C)/4624/2022	JYOTISH KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S DAS MD A S AHMED MRS. A DAS	GA, ASSAM SC, REVENUE
38	WP(C)/4625/2022	REKHA DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
39	WP(C)/4628/2022	MANARANJAN MANDAL AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	SC, CO OP GA, ASSAM
40	WP(C)/4631/2022	MOHAN CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A SARMA	SC, GDD SC, GMC
41	WP(C)/4632/2022	PRAFULLA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	GA, ASSAM SC, WATER RESOURCE
42	WP(C)/4633/2022	M/S INDIRA ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B K GOGOI MS RIMPI DUTTA	SC, HEALTH
43	WP(C)/4635/2022	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> THE INSURANCE OMBUDSMAN GUWAHATI CENTRE AND ANR	MR T KALITA MR. I CHOUDHURY MR. A KAKATI	
44	WP(C)/4637/2022	THANURAM RONGPI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, P AND R.D. GA, ASSAM
45	WP(C)/4639/2022	SAMIRAN PATOWARY <b>Versus</b> THE ROBOTECH PRIVATE LIMITED AND 3 ORS	MR K BHUYAN MR. H A AHMED MR N ISLAM	

46	WP(C)/4642/2022	HARENDRA BASUMATARY <b>Versus</b> THE PRINCIPAL SECRETARY BTC AND 2 ORS	MR. D SARMAH S. J. SAHARIAH	SC, BTC
47	WP(C)/4643/2022	HASENA BEWA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD	GA, ASSAM SC, BTC
48	WP(C)/4646/2022	BETBARI GPSS LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A CHOUDHURY MR. S ISLAM	SC, CO OP GA, ASSAM
49	WP(C)/4647/2022	UTPAL DAS <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MR. A SARMA	GA, ASSAM SC, GMC SC, REVENUE
50	WP(C)/4649/2022 B/O	M/S SCHLUMBERGER SOLUTION PRIVATE LIMITED <b>Versus</b> OIL INDIA LIMITED AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, OIL SC, CUSTOMS
<b>ADMISSION</b>				
51	WP(C)/4791/2013 FIXED	SMTI BEILY DEVI <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 5 ORS.	MR.R S CHAUHAN	MS.B DUTTA GA, ASSAM MR.H RAHMAN SC, A S E B
52	WP(C)/5463/2016 FIXED	MUSSTT KALPONA BEGUM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR A HUSSAIN@ MR. AMIL HUSSAIN	GA, ASSAM MR.S C BISWAS(R-5) MR.S U AHMED(R-5) MSS DEVIR-5 MR. E AHMED(R-5) MR.H A TALUKDAR(R-5)
53	WP(C)/3923/2017 B/O	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM
54	WP(C)/5210/2017 FIXED	ABUL HUSSAIN CHOUDHURY and 23 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. K A MAZUMDER (RES. 7) MR. R A CHOUDHURY,(R-7) MR. D DEKA MR. ELIAS AHMED SC, REVENUE DEPARTMENT
55	WP(C)/395/2019 FIXED	BIPASA SOMIM ALOM <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) MISS M GOGOI MR F A AHMED SC, I O C MR. S A AHMED ASSTT.S.G.I.
<b>WITH</b>				
56	WP(C)/367/2019	KABITA DAS <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMAD	MR. S BORTHAKUR (R3) MR. S S ROY (R3) SC, I O C ASSTT.S.G.I.
<b>WITH</b>				
57	WP(C)/782/2019	HAFIZ IDRIS ALI AHMED <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, I O C MR. M K CHOUDHURY
<b>WITH</b>				
58	WP(C)/920/2019	M/S SATYANARAYAN MOUR AND CO. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) ASSTT.S.G.I. MR. M K CHOUDHURY SC, I O C

59	<b>WITH</b> WP(C)/1065/2019	M/S. NAHAR AND SONS SERVICE STATION <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV MR S KHOOND R SARMAH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) MS J SARMAH (R1,R2) ASSTT.S.G.I. MR. M K CHOUDHURY SC, I O C
60	<b>WITH</b> WP(C)/1078/2019	M/S. SATYANARAYAN MOUR AND CO. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) ASSTT.S.G.I. SC, I O C MR. M K CHOUDHURY
61	WP(C)/5662/2019 FIXED	PRASANTA KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P CHUTIA	GA, ASSAM MR. S BORA SC, GMC SC, G M D A
62	WP(C)/9149/2019 B/O	M/S. SUFFRY TEA ESTATE (E) <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
63	WP(C)/1294/2020 FIXED	FARAD ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MS L RAHMAN	GA, ASSAM SC, APDCL (R2,3,4,6,7) MS. M BARMAN, JUNIOR GA, ASSAM (R-1,5 & 6)
64	WP(C)/3568/2020 FIXED	M/S. S.B.INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D SINHA MR H K J AHMED	MS. B SARMA (C.G.C., R1, R2) MS. B SARMA (C.G.C., R1, R2) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
65	WP(C)/5592/2020 B/O	VINOD SHARMA @ BINOD SHARMA <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. R SARMA MS. S D SAIKIA	SC, G M D A
66	WP(C)/5749/2020 B/O	M/S APEEJAY TEA LIMITED (OWNER OF BULDABETA TEA ESTATE) <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
67	WP(C)/5793/2020 B/O	M/S APEEJAY TEA LIMITED (OWNER OF MUTTRAPORE TEA ESTATE) <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
68	WP(C)/3/2021 B/O	M/S APEEJAY TEA LIMITED (OWNER OF KHOBONG TEA ESTATE) <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
69	WP(C)/36/2021 B/O	M/S APEEJAY TEA LIMITED , <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
70	WP(C)/2354/2021 FIXED	SACHIN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM MR. P J SAIKIA MR. N BORAH (R-4,5,6) MR H MAZUMDER (R-4,5,6) MR. P BORDOLOI MR P K BORA (R-4,5,6)
71	WP(C)/5515/2021 FIXED	DEBAJANI DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (SC,REVENUE) MR P KALITA (R-5) MRS S GOSWAMI (R-5)
72	WP(C)/5876/2021 FIXED	NIRMALENDU LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K GHOSH MS F AHMED	MR S DUTTA (R-2) GA, ASSAM MR. M U MAHMUD (r-3) MR. S DUTTA (R-2) MS. M BEGUM (r-3) MR S H MAHMUD (r-3) SC, S.M.B.

73	WP(C)/6542/2021 FIXED	JOYANTA MAIBANGSA @ JOYANTA HOJAI <b>Versus</b> THE KOTAK MAHINDRA LIFE INSURANCE COMPANY LIMITED AND 4 ORS	MR B D DAS MRS R DEKA MR. D THAOSEN	SC, IRDAI
74	WP(C)/7200/2021 B/O	HAKIM ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR I S MAZUMDAR	GA, ASSAM MR. A GANGULY (R-3) MR. A DUTTA (R-3)
75	WP(C)/539/2022 FIXED	M/S TRISHUL TRADERS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	GA, ASSAM SC, FOREST
76	WP(C)/711/2022 FIXED	SIDA NANDA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MS. P K DEVI MS. J GAYAN	GA, ASSAM SC, PWD
77	WP(C)/1348/2022 FIXED	GAURAV NATH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS S MOCHAHARI (r-4,5) MR. S DUTTA (r-4,5) MR S DUTTA (r-4,5) GA, ASSAM MR. S D PURKAYASTHA (R-6 TO 10) MS. S PHUKAN (R-6 TO 10) SC. REVENUE SC, S.M.B.
78	WP(C)/2684/2022 FIXED	KULEN CHANDRA DAS (KEOT) AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 5 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
79	WP(C)/3887/2022 FIXED	SHIVANGKAR BHOWMICK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
80	WP(C)/4075/2022 FIXED	DR. DIBYA JYOTI KONGER <b>Versus</b> EMPLOYEE STATE INSURANCE (ECI) CORPORATION AND ANR	MR. S CHETIA MR. J P MORE	SC, ESIC
81	WP(C)/4122/2022 FIXED	SAHABUDDIN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM MR. P SARMA, SC, AFDC, ASSAM
	<b>WITH</b> I.A.(Civil)/1905/2022 <b>in</b> WP(C)/4122/2022	SAHABUDDIN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM SC, AFDC
	<b>WITH</b>			
82	WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI	MR. T J MAHANTA (SR. ADV., R-5) GA, ASSAM MR. A SARMA MR. JUNM LASKAR (R-5) MS N KHATUN (R-5) SC, AFDC(R-1,2,3)
	<b>WITH</b> I.A.(Civil)/1501/2022 <b>in</b> WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. M BHAGABATI MS. B TALUKDAR	MR. T J MAHANTA (SR. ADV.) GA, ASSAM MR. JUNM LASKAR SC, AFDC
	<b>WITH</b>			
83	WP(C)/5920/2021	SAHABUDDIN <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	MR. M BHAGABATI (R-6) MS G BORA (R-6) MS. B TALUKDAR (R-6) MR K PUJARI GA, ASSAM SC, AFDC
84	WP(C)/4391/2022 FIXED	M/S NIT TRADERS <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY	SC, F C I



85	WP(C)/4398/2022 FIXED	MUKTI NATH RAI <b>Versus</b> THE EXECUTIVE DIRECTOR, FOOD CORPORATION OF INDIA AND 8 ORS	MR A C BORBORA MR. M SMITH	SC, F C I ASSTT.S.G.I.
86	WP(C)/4511/2022 FIXED	TAPASH KUMAR DEV SARMAH AND 14 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	SC, APDCL
<b><u>BAIL HEARING (BA)</u></b>				
87	Bail Appln./1307/2022 FIXED	MD. MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	PP, ASSAM
88	Bail Appln./1379/2022 FIXED	CHINTAN JAIN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A LAL MR A BRAHMA MS P BHOWMICK MR. M PANDIT	SC, CBI
<b><u>ORDERS</u></b>				
89	Cont.Cas(C)/346/2020 FIXED	MUSLIM ALI <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
90	Cont.Cas(C)/339/2020	MUSLIM ALI <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. B GOSWAMI (R3) MR. B GOGOI (R-5) MR. P K MUNIR (R4) MR P NAYAK (R-5) MS. S CHUTIA (R3) MR A CHALIHA (R-5) MR. P KAKATI (R3)
91	Cont.Cas(C)/443/2021 FIXED	OHITAN BIBI@ AHITAN BIBI <b>Versus</b> SHRI ANBAMUTHAN MUTHUSWAMY PALANISWAMY, I.A.S	MR. M HUSSAIN MR A K DAS	MR. B DEORI
92	WP(C)/227/2022 B/O	RISHU KALANTRI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	GA, ASSAM MR. S NAG (R-5) MR. N D SARMA (R-5)
93	WP(C)/3454/2022 FIXED	CHANDANA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI	GA, ASSAM SC, REVENUE
94	WP(C)/4152/2022 FIXED	APURBA BALLAV GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM
95	WP(C)/4153/2022 FIXED	DR. N SAHEWALLA AND COMPANY PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR M SAHEWALLA MS K BHATTACHARYYA	MR. S K MEDHI ASSTT.S.G.I.
96	WP(C)/4307/2022 FIXED	RAJESH JALAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM
97	WP(C)/4446/2022 FIXED	M/S PURBANACHAL CONSTRUCTION SERVICES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA MS K PHUKAN	SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,20th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 13**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/1207/2022 FIXED in WP(C)/5713/2021 <b>WITH</b> WP(C)/5713/2021	MS. MRIDUSMITA GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  MS. JITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN  MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED MS R DEKA	SC, HIGHER EDU MR H R A CHOUDHURY  SC, HIGHER EDU MR. M KHAN (r-6,7) MS. R DEKA (R-3,4,5) MR. S S GOSWAMI (R-3,4,5) MR. A BURAGOHAIN (r-6,7) MR R ISLAM (r-6,7)
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
2	I.A.(Civil)/1467/2022 in Cont.Cas(C)/631/2019  <b>WITH</b> Cont.Cas(C)/631/2019	DILIP KUMAR DAS <b>Versus</b> PRITAM SAIKIA AND 7 ORS.  DILIP KUMAR DAS <b>Versus</b> PRITAM SAIKIA AND 3 ORS.	MR. I ALAM MR. T SK  MR. D SAIKIA MR. I ALAM MR. T SK	MR. S P BHATTACHARJEE  MR. D MOZUMDER MR S M T CHISTIE MR. S P BHATTACHARJEE (R2) MR. S P BHATTACHARJEE (R2) MR. S P BHATTACHARJEE (R2) MR. S BISWAS MS. N M SARMA
<b>ADMISSION</b>				

3	WP(C)/4006/2015 CAVT. NO. 730/2015	SMTI MENAKA SIKDAR <b>Versus</b> THE STATE OF ASSAM and 10 ORS,	MR.T MADHUKALLYA MR.I CHOWDHURY MR.P N GOSWAMI MR. A CHAMUAH MR.L SIKDAR MR.U SAIKIA MR.P P BORTHAKUR MR.A K BARUAH MR.A PHUKAN MR.I KALITA MS.R BORAH MR.L SAIKIA	MR.T J MAHANTA(R-6) MSG K DAS SC, APSC MR.M MAHANTA(R-3) MR. P D NAIR, SC, COTTON UNIVERSITY MR. P D NAIR, SC, COTTON UNIVERSITY MR.M CHOUDHURY(R-3,6) MR.A BHATTACHARYYA(R-6) MR.A BARUA(R-6) MR. M SARMA (r-6) MR.D MAHANTA(R-6) MR.S D ROY SC, HIGHER EDUCATION FOR CAVEATOR
4	WP(C)/4360/2016	SMT. NAMITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A D CHOUDHURY MR.D CHOUDHURY MR. P DUTTA MR. K SAIKIA	MR.D BORAH(R-7) SC, ELEMENTARY EDUCATION MR.N BORAH-7
5	WP(C)/5281/2016	DEBOBRATA GAYARY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
6	WP(C)/5331/2016	SELAH UDDIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN MRA R BHUYAN	DR.B AHMED(R- 7-9) GA, ASSAM MRK UDDINR- 7-9 MR.A K AZAD(R- 7-9) MR E AHMED SC, SECONDARY EDUCATION SC, FINANCE MR.A U AHMED(R- 7-9)
7	WP(C)/6233/2016	MS. DEEPA BARUAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.A BARUA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR.P D NAIR(R- 4&5) MR. A. CHAMUAH(R-6) SC, C C S U SC, HIGHER EDUCATION
8	WP(C)/6239/2016	ANIL KUMAR BAYAN and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	SC, BTADC SC, HIGHER EDUCATION
9	WP(C)/6645/2016	ABUL KALAM AZAD L.P. SCHOOL and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A M MAZUMDAR MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ	SC, ELEMENTARY EDUCATION SC, SSA
10	WP(C)/6751/2016	RAJIV DOLEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M TALUKDAR MS.M TALUKDAR	MRJ PAYENG(R-5) SC, EDUCATION MR.T DOLEYR-5 MS.J NARAH(R-5)
11	WP(C)/7674/2016	INSANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R M CHOUDHURY MR.R BORAH	SC, SECONDARY EDUCATION
12	WP(C)/261/2017	PRADIP KUMAR DAIMARY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION MR.A BHUYAN SC, BTC
13	WP(C)/4125/2017	MRINAL KALITA and 3 ORS. <b>Versus</b> GAUHATI UNIVERSITY and 2 ORS.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH	SC, G U
14	WP(C)/4354/2017	MOFIZ UDDIN AHMED and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	SC, ELEMENTARY EDUCATION

15	WP(C)/4446/2017	KHIRUD KONWAR <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S CHAUHAN MR.D CHUTIA	MS.A VERMAR-6 SC, FINANCE DEPARTMENT SC, ELEMENTARY EDUCATION
16	WP(C)/4558/2017	UMA RAM SAIKIA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MS.R GOGOI MS.D DUTTA	MR.M HOSSAIN(R-5) SC, EDUCATION MR.K U AHMED(R-5) SC, FINANCE MR.F R CHOUDHURY(R-5)
17	WP(C)/6427/2017	MS. JUNU DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, ELEMENTARY EDUCATION SC, FINANCE
18	WP(C)/336/2018	ANWAR UDDIN MAZARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MR M SARMA MS K. DAS MR R P BORUAH	SC, EDU SC, FINANCE DEPTT.
	<b>WITH</b>			
19	WP(C)/7463/2017	DWIJEN CHANDRA KALITA and 18 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MR.M SARMA MS.K DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
20	WP(C)/2477/2018 CAVT. NO.0432/2018	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR. M A ISLAM MS. P BARUAH MR P J PATAR	MR. C BHATTACHARIYA (SC, SEC. EDU.) MR. C BHATTACHARIYA (SC, SEC. EDU.) MR. S S S RAHMAN MR. S B RAHMAN (R-6) MR. J. ABEDIN (SC, SECONDARY EDUCATION DEPARTMENT R-1) FOR CAVEATOR
	<b>WITH</b>			
21	WP(C)/2816/2019	SYED DERAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	SC, SEC. EDU. MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY SC, BTC MR. M P SHARMA
	<b>WITH</b> I.A.(Civil)/959/2021 in WP(C)/2816/2019	SYED DERAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA	SC, SEC. EDU. SC, BTC
22	WP(C)/4715/2018	KRISHNA GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. S B LASKAR MR. H A LASKAR MR. A M CHOWDHURY	SC, SEC. EDU. MR B D DAS MR. N S LASKAR MR A K BORAH MR H K SARMA SC, APSC MR. I H SAIKIA MR. S K DAS (R6) MR. P HAZARIKA MR. R PHUKAN MR. H S BORAH MR. K KALITA MR. M R CHOUDHURY MS. J RONGPIPI MR D BARMAN (R6) MS L HMAR MR. G .CHOUDHURY (SC. APSC)
23	WP(C)/6406/2018	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MRS P RAI MR H BEZBARUA MR. U CHOUDHURY MR. U SARMA MS. P K DEVI MR B KOCH MR H J SAIKIA MR. D MEDHI	SC, SEC. EDU. MR C BARUAH SC, AG MR. G. PEGU, GA MR. R K TALUKDAR (R-4)

	<b>WITH</b> I.A.(Civil)/2882/2019 in WP(C)/6406/2018	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KOCH MR. D MEDHI	SC, SEC. EDU. SC, AG MR. R. MAZUMDAR (SC EDUCATION DEPTT)
24	WP(C)/6419/2018	AMJAD ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. M R CHOUDHURY MR. V ACHUMI	SC, EDU
25	WP(C)/4734/2019 FIXED	BHUPEN CH. KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. M K CHOUDHURY (R4) MR. A BARKATAKI (R4) MR P BHARDWAJ (R4) MR. M SARMA (R4) SC, EDU
26	WP(C)/7860/2019	PARUL DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S P DAS MR. A DEKA	SC, SEC. EDU. GA, ASSAM MR. T C CHUTIA, SC , AHSEC SC, FINANCE
27	WP(C)/3018/2020	M/S. RONAK CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM ASSTT.S.G.I. SC, AFDC SC, F C I
28	WP(C)/5130/2020	JAHURA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S DAS MR. T DEWAN MR K THAKUR	SC, ELEM. EDU H A AHMED(R-6) GA, ASSAM SC, AG MR. R ALI MR. R ALI MR. H A AHMED DR. R HOQUE DR. R HOQUE MR A S SK (R-6)
29	WP(C)/686/2021	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, RMSA (R 6) GA, ASSAM MR. B SAHARIA MR. JUNM LASKAR MR U SARMA(SC, SECONDARY EDUCATION) MS. A AHMED
30	WP(C)/4936/2021	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
<b>ORDERS</b>				
31	WP(C)/762/2015	KAMAL KRISHNA NATH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION(R1-4)
32	Cont.Cas(C)/508/2016	GUNIRAM TANTI and 34 ORS <b>Versus</b> PABAN KUMAR BORTHAKUR and 9 ORS	MR.P J PHUKAN MS.K DEVI MR.H BARUAH MS.K DAS MSA B PHUKAN	SC, SEC. EDU. MR.R BARUAH(R-5) MR.S K MEDHI(R-1) MR.D BARMAN(R-5) MR.A DAS(R-1) MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. K K DUTTA(R-5) MR.B GOGOI(R-5) MR P NAYAK MR P NAYAK MR.S DUTTA(R-1) SC, FINANCE DEPTT. MR.A DEKA(R- 2&5) SR. ADVOCATE MR.P SAIKIA(R-4)
33	WP(C)/6984/2016	SAMIRAN MOCHAHARY and 115 ORS. <b>Versus</b> THE BOROLAND TERRITORIAL COUNCIL BTC and 5 ORS.	MR.N N KARMAKAR MR.B B RABHA	SC, BTC

34	Cont.Cas(C)/391/2017	DIPA BHATTACHARJEE <b>Versus</b> DR. RAVI KOTA AND ORS	MR.R ISLAM MD.A HUSSAIN	MR. D SAIKIA MS U DAS(R-1) MS.S KHANIKAR(R-1) MR. B GOGOI MR P NAYAK MR A CHALIHA
35	Review.Pet./16/2018 WITH WP(C)/4126/2012 (D/O)	THE STATE OF ASSAM <b>Versus</b> SMT DOLEY PHUKAN	MR. D SAIKIA MR. P N SHARMA MR. A DEKA	
36	Review.Pet./60/2018 WITH WP(C)/5032/2007 (D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> SMTI SIKHA DAS GUPTA (ROY) AND 24 ORS	SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	MR. I H SAIKIA (R1, R3- R19, R21-R23, R25) MR. K KALITA (R1, R3-R19, R21-R23, R25)
<b>WITH</b>				
37	Cont.Cas(C)/188/2017	SIKHA DAS GUPTA ROY and 23 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv.)(R-1) MR.T THAKURIA(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.S KHANIKAR(R-2) MR.B GOGOI MR.N SARMA(R-1) MR.P NAYAK MR.A DEKAR-3
<b>WITH</b>				
38	Cont.Cas(C)/191/2017	SADIQUE AHMED and 19 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr. Adv. R- 3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.R BARUAH(R-3) MS.S KHANIKAR(R-2) MR. K K DUTTA(R-3) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MS.K DAS(R-1) MR.A DEKAR-5R-1
<b>WITH</b>				
39	Cont.Cas(C)/193/2017	SALIM AHMED CHOUDHURY and 21 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv., R- 3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MR.B TALUKDAR(R-1) MS.S KHANIKAR(R-2) MR.B GOGOI(R-5) MR.N SARMA(R-3) MR.P NAYAKR-5 MS.S KONWAR(R-3) MR.A DEKA(R-5)
40	WP(C)/1477/2018	SUNITA KHARIKAP <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D K KOTHARI MR R K MOUR MR. B DEKA MR. P DAS	SC, HIGHER EDU MR. K C ROY (R6, R8) MR. A KHANIKAR (R7) MR. A CHAMUAH (R-3) MRS. M RAJKUMARI (R6, R8)
41	WP(C)/5776/2019	TIRTHA KR. DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SHARIF MR. S ZAMAN MR. M ALAM	SC, ELEM. EDU MR. T J MAHANTA MR. A BORUA MR D MAHANTA SC, SSA
42	WP(C)/9393/2019 B/O	NIRADA DOLEY MILI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. M B BARUAH LEGAL AID COUNSEL	SC, ELEM. EDU MR B BURAGOHAIN (R10) MR. N BORUAH MS. S GOGOI (R10) MR. D. DOLEY, GOVERNMENT ADVOCATE
43	Cont.Cas(C)/373/2020	SUJATA BHATTACHARJEE <b>Versus</b> PRADOSH KIRON NATH AND 3 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. K K DUTTA MS N M SARMA

44	Cont.Cas(C)/538/2020	DULAL CHANDRA SARMA <b>Versus</b> SHRI RITHWISH KUMAR CHAKI AND 2 ORS.	MRS. P P BORAH MR. P K DAS	MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. B DEORI
45	WP(C)/2468/2020	MOHESWARI PATIRI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	GA, ASSAM SC, FINANCE SC, EDU
46	Review.Pet./117/2021 WITH WP(C)/2738/2010 (D/O)	STATE OF ASSAM <b>Versus</b> GITA RANI KALITA	MR. D SAIKIA MS K DAS	
47	Cont.Cas(C)/417/2021	PRABHAWATI PAYENG MILI <b>Versus</b> DR. BIJOYA CHOUDHURY AND 7 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	MS. M B BARUAH (r-8)
48	WP(C)/1942/2021 FIXED	SAHANA YEASMIN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	SC, ELEM. EDU MR K K MAHANTA MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	GA, ASSAM
49	I.A.(Civil)/2085/2021 WITH WP(C)/3235/2021(D/O) in WP(C)/3235/2021	MISSION DIRECTOR, <b>Versus</b> ARUNIMA HALOI AND ORS.	MR P NAYAK MR A CHALIHA	SC, SEC. EDU.
50	WP(C)/2865/2021	CALCOM CEMENT INDIA LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
51	WP(C)/5875/2021	GANESH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, BTC
52	WP(C)/6808/2021	MUKARAM KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
53	WP(C)/7203/2021 FIXED	DR. ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A PARAMANIK MR A ALI MR. Y ALI	SC, HIGHER EDU MR. U K NAIR (R-5) MR. M P SARMA (R-5) MR. A BORO (R-5)
54	Cont.Cas(C)/68/2022	RANJAN KUMAR CHAKRAVARTY <b>Versus</b> PREETOM SAIKIA	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS H TERANGPI
55	WP(C)/3349/2022 FIXED	JYOTIRADITYA MAHANTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R P SARMAH MS P BORA	MR. S S ROY (C.G.C., R1) ASSTT.S.G.I. SC, CBSE

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022



13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 20th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1689/2022	GAURAV <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
<b><u>MOTION</u></b>				
2	AB/3665/2021	MANIKUT BAYAN <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
3	Crl.Rev.P./321/2022 FIXED	ALFARUQURE FARAJI @ ALFARUK FORAJI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR S PAUL	PP, ASSAM
4	Crl.Rev.P./364/2022	ARIJIT ASLAM @ ARJOO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	PP, ASSAM
5	AB/1985/2022	IFTAKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM	PP, ASSAM
6	AB/1986/2022	JINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
<b><u>ADMISSION</u></b>				
7	Crl.Pet./47/2018 B/O	MAYUR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	MS. K MALAKAR MR J C DAS MR. A BHATTACHARJEE PP, ASSAM
8	Crl.Rev.P./219/2019	MD. AZGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN	DR. B U AHMED MR R ISLAM PP, ASSAM
9	Crl.Pet./1483/2019	OINAM CHIRANJIT SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R CHOUDHURY	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED PP, ASSAM

10	Crl.Pet./228/2020 WITH LCR 1 FILE	SMTI. RINIKI BHUYAN SARMAH <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MS. N BORDOLOI MR. A PHUKAN	MR. T DEURI (R-2) MS T WAPANGLA (R-2) PP, ASSAM
11	Crl.Pet./116/2021 WITH LCR 1 FILE, WITH MEDIATOR REPORT	MALA SARKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MRS P HAZARIKA (R-2,3) MR S HUSSAIN (R-2,3) PP, ASSAM
12	Crl.Rev.P./21/2022 WITH LCR 3 FILES	ABDUL KAIUM AL AMIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	MD B ISLAM (R-2) MR. A A MONDAL (R-2) MR S HUSSAIN (R-2) MR M HOQUE (R-2) MR A ALAM (R-2) PP, ASSAM
13	Crl.Rev.P./36/2022 WITH LCR 2 FILES	OMME HALIMA <b>Versus</b> RAKIBUL BHUYAN	MR. P RAHMAN MR S ISLAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN
14	Crl.Rev.P./55/2022 WITH LCR 1 FILE	ASISH DAS @ ASHISH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	MR S CHOUDHURY (r-2) MR. A BHATTACHARJEE (r-2) PP, ASSAM
15	Crl.Pet./98/2022 WITH LCR 1 FILE, FIXED	BAPPAN DAS <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
16	Crl.Pet./158/2022	ARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM MR. P TELI	MR. R MAJUMDAR (R-2) MR M RANA (r-2) A SARKAR (r-2) PP, ASSAM
17	Crl.Rev.P./277/2022	RIZWAN KHAN AND ANR. <b>Versus</b> ISBAH KHAN @ SAFEENA SULTANA @ GURIYA AND ANR. A	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	MR. A M BORA (R-1) MR D GOGOI (R-1) MR. V A CHOWDHURY (R-1) PP, ASSAM

**BAIL HEARING (BA)**

18	Bail Appln./1583/2022 FIXED	MINHAZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
19	Bail Appln./1620/2022 FIXED	MD. SAHALAM @ SAHA ALOM <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR R ISLAM	PP, ASSAM
20	Bail Appln./1636/2022 FIXED	GAUTAM BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA MR A GOWALA	PP, ASSAM

**BAIL HEARING**

21	AB/426/2022	MIZANUL HOQUE @ MIZNUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR. LENTSO MR H KALITA	PP, ASSAM
22	AB/664/2022	SUKLESWAR MALI @ KALITA <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MD A S AHMED	PP, ASSAM
23	AB/1049/2022 FIXED	SOBAHANUL ISLAM CHOUDHARY <b>Versus</b> THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED	PP, ASSAM
24	AB/1261/2022 FIXED	PANKAJ PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
25	AB/1285/2022 FIXED	MANASHI CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M K SARMA MR. J DEKA MR G DAS B KRISHNA	PP, ASSAM
26	AB/1500/2022 FIXED	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM

27	AB/1755/2022 FIXED	SONU KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
28	AB/1756/2022 FIXED	SIVASANKAR PEGU AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
29	AB/1851/2022 FIXED	GANGA SUNAR <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
<b>ORDERS</b>				
30	Crl.Pet./476/2011 WITH LCR 2 FILES	UTPAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR	PP, ASSAM
31	Crl.A./27/2014 WITH LCR 6 FILES	MD. FAZLUR RAHMAN <b>Versus</b> STATE OF ASSAM	MRM H AHMED MR.M R CHOUDHURY MR.Z RAHMAN	PP, ASSAM
32	Crl.Rev.P./59/2014 WITH LCR (FOUR FILES).	SANJAY KUMAR JANA <b>Versus</b> THE STATE OF ASSAM and 9 ORS	MR.G N SAHEWALLA MR.P BORA MR. M K DAS MS.R JAIN MR.P DEKA MS J SAIKIA MD.ASLAM	MR. N ZAMAN (R9) MR. A GANGULY (R9) MR.P SUNDI MR. H. BURAGOHAIN (R-7) MR.B D DEKA MS.D DEKA MR T CHHETRI (R9) MS A DEVI (R-7) MS. H BORAH (R-7) B. CHETRY PP, ASSAM
33	Crl.Pet./426/2017	DIRECTOR, CBI <b>Versus</b> LANKESWAR DAS and 8 ORS.	MR.S C KEYAL SC, CBI	MR.B M CHOUDHURY(R-8) MR.U CHOUDHURY R-8 MS.B CHOUDHURY(R-8) MS.M KAR(R-8)
34	Crl.A./80/2019 WITH OFFICE NOTE, LCR 2 FILES	M/S GUPTA HARDWARE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MS. P BURAGOHAIN	PP, ASSAM
35	Crl.Pet./1188/2019 WITH LCR 1 FILE	UBAIDUL ISLAM @ UBARDUL ISLAM <b>Versus</b> THE STATE OF NAGALAND	MR. M AGARWALLA S AHMED	PP, NAGALAND
36	Crl.L.P./24/2021 WITH OFFICE NOTE in Crl.A./7706/2021 <b>WITH</b> Crl.A./7706/2021 (Filing Number)	FIROZ KHAN @ FIRUZ KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MS. S NAZNEEN	PP, ASSAM
37	Crl.Pet./70/2022 WITH OFFICE NOTE, B/O	FIROZ KHAN @ FIRUZ KHAN <b>Versus</b> STATE OF ASSAM AND ANR. E	MR Z ALAM	
38	Crl.Pet./171/2022	DILIP KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
39	Crl.Pet./171/2022	BAPON GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KALITA MRS S GOSWAMI	PP, ASSAM
39	I.A.(Crl.)/342/2022 WITH LCR 1 FILE in Crl.Rev.P./219/2022 <b>WITH</b> Crl.Rev.P./219/2022	MOKSHED ALI <b>Versus</b> AMINA BEGUM	MR. A R SIKDAR	
39		MOKSHED ALI <b>Versus</b> AMINA BEGUM	MR. A R SIKDAR MD A ALI M M ZAMAN	H A AHMED MR. R ALI
<b>HEARING</b>				
40	Crl.Pet./768/2014 B/O	NEXTENDERS INDIA PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH	PP, ASSAM
41	Crl.Pet./722/2014	NRIPENDRA NATH DEKA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B D DAS MR.H K SARMA MR. D NATH	MR.A M BORA MR.P N GOSWAMI PP, ASSAM

42	Crl.Pet./245/2017 WITH LCR 1 FILE, B/O	BARASHA BORAH BORDOLOI <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. J I BORBHUIYA MRS. F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR.R ALI	MR.P N GOSWAMI(R-2) SC, EXCISE DEPTT. PP, ASSAM
<b>WITH</b>				
43	Crl.Pet./695/2017	BARASHA BORAH BORDOLOI <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS. F BEGUM	MR. A M BORA(Sr.Adv.)(R-2) MR. D GOGOI R-2 MS. C CHOUDHURY(R-2) PP, ASSAM
44	Crl.Rev.P./193/2019 WITH LCR 4 FILES, B/O	JITU SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR. T CHAKRABORTY MR A DUTTA	MR. T H HAZARIKA MR M CHETIA MR M CHETIA MR. K ISLAM ADDL PP,ASSAM
45	Crl.Pet./779/2021 WITH LCR 2 FILES, B/O	WASIM AKRAM @ WASIM ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MR. R ALI R L CHUTIA	PP, ASSAM
<b>STAY MATTERS</b>				
46	Crl.Pet./1123/2018	THOMAS LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS. B PHOM MR. D TIWARI	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. H ALI (R2) PP, ASSAM
47	Crl.Pet./1425/2019	DR. BIKASH BAWRI <b>Versus</b> SMTI NEHA KAMDAR	MR SISHIR DUTTA MR. B SHARMA MR. U SAIKIA MR. K SINGHA	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH
<b>WITH</b>				
48	Crl.Pet./1518/2019	AYUS BAWRI <b>Versus</b> SMTI NEHA KAMDAR	MR. B SHARMA MR. U SAIKIA MR. K SINGHA MR. H DAS	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH
49	Crl.Pet./702/2021 FIXED	SANJEEV DEY AND ANR. <b>Versus</b> DEBOSREE DUTTA	MR. S KALITA MR. S KAKATI MR P DAS	MR. A AHMED MR. M A CHOUDHURY
50	Crl.Rev.P./70/2022 WITH LCR 5 FILES	NITUL BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S GOGOI MS G GOGOI MS. A GOGOI	MR. P HAZARIKA (R-2) MR. H S BORAH (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,20th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
1 Tr.P.(C)/72/2022	SUPRIYA DEY MANIK <b>Versus</b> ABHIJIT MANIK	MR. U B SARMA MRS. G SARMA	
2 CRP/78/2022	CHENI MAHANTA <b>Versus</b> MITRA DEV MAHANTA AND ANR	MR. S P ROY MS. S KUMARI JYOTISH DAS	
3 CRP(IO)/149/2022	PRIYANATH SAHA AND 2 ORS. <b>Versus</b> TUSHAR KANTI SAHA AND ANR.	MR. S K GHOSH MS F AHMED	
4 CRP(IO)/150/2022	SHAHAB KHAN @ FARHAD KHAN AND 17 ORS <b>Versus</b> THE GOVT OF ASSAM AND 23 ORS	MR A ALI MR. Y ALI	GA, ASSAM SC, REVENUE
5 CRP(IO)/151/2022	MOIN UDDIN LASKAR <b>Versus</b> ABDUL HAKIM BARBHUIYA	MR. S BANIK MD. A H LASKAR	
6 CRP(IO)/152/2022	JALANNAGAR DEVELOPMENT (PRIVATE) LTD. <b>Versus</b> SANTANU BORTHAKUR AND ANR.	MR D KALITA	
7 CRP(IO)/153/2022	MUSST AFRUJA BEGUM BARBHUIYA <b>Versus</b> ON THE DEATH OF MD. MAHAMOD ALI BARBHUIYA AND ANR	MS. P BHATTACHARYA MR B S DEKA MS P SARMA	
8 CRP(IO)/154/2022	RAGHAV MANTRI AND 2 ORS <b>Versus</b> SAMIT DEY	MR S SANCHETI MR. A SANCHETI	
9 CRP(IO)/155/2022	SUNIL AICH <b>Versus</b> PARAG SHARMA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
10 CRP(IO)/156/2022 B/O	MUSST SABINA KHATUN <b>Versus</b> MUSST NAZMA AHMED AND 4 ORS	MR. P DEKA MR. A CHETIA MS K BHATTACHARYA	

**ADMISSION**

11	FAO/8/2019	SMTI PURNIMA GHOSH <b>Versus</b> SHRI SWAPAN KUMAR GHOSH	MS D BORGHAIN MS. J PURKAYASTHA	
12	FAO/51/2019 WITH LCR	SMT. SOMA CHAKRABORTY SARKAR <b>Versus</b> SRI ARABINDA DEV @ KANAK DEV AND 3 ORS	MR R K MOUR MR G J SAIKIA MR P DAS MR. R GUPTA MS. J BHATTACHARJEE MR S DAS	MRS. R CHETRI MS. R BEGUM MR. R S BARUAH
13	CRP(IO)/110/2019 FIXED	RUNUMI GOGOI SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
14	FAO/2/2020 FIXED	SRI JAJNYA DUTTA LAHKAR AND 6 ORS <b>Versus</b> SRI ASHWIN TEWARI	MR. R K BHUYAN MR. P C DAS MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	MR. R J BORDOLOI MR. R ALI
	<b>WITH</b> I.A.(Civil)/144/2020 <b>in</b> FAO/2/2020	SRI JAJNYA DUTTA LAHKAR AND 6 ORS <b>Versus</b> SRI ASHWIN TEWARI	MR. R K BHUYAN MR. P C DAS MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	
15	FAO/28/2022 CAVT. NO.04402/022, FIXED <b>WITH</b> I.A.(Civil)/1374/2022 <b>in</b> FAO/28/2022	KRISHNA KANTA RAJKUMAR <b>Versus</b> M/S CHINMIN FOODS	MS. M BORDOLOI MR. A DAS MR. N I KHAN	MR G N SAHEWALLA FOR CAVEATOR
		KRISHNA KANTA RAJKUMAR <b>Versus</b> M/S CHINMIN FOODS	MS. M BORDOLOI MR. A DAS MR. N I KHAN	MR G N SAHEWALLA FOR CAVEATOR
16	CRP(IO)/54/2022	ALTAB HUSSAIN AND ANR <b>Versus</b> HELAL UDDIN	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MR J M SULAIMAN	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM
17	MACApp./355/2022 <b>WITH</b> I.A.(Civil)/2014/2022 <b>in</b> MACApp./355/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BINITA PATHAK AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BINITA PATHAK AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
18	MACApp./356/2022 <b>WITH</b> I.A.(Civil)/2016/2022 <b>in</b> MACApp./356/2022	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> AMANULLAH AND 3 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
		ORIENTAL INSURANCE CO. LTD. <b>Versus</b> AMANULLAH AND 3 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
19	RSA/156/2019 CAVT. NO.0426/2019 FIXED <b>WITH</b> I.A.(Civil)/2494/2019 <b>in</b> RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. <b>Versus</b> SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR B KAUSHIK FOR CAVEATOR
		SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. <b>Versus</b> SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR. H K DEKA MR. B D DEKA MR B KAUSHIK MR B KAUSHIK MR. M DAS N CHAUDHURY FOR CAVEATOR

	<b>WITH</b> I.A.(Civil)/1332/2022 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. <b>Versus</b> SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	FOR CAVEATOR
20	RSA/90/2022 FIXED	PIKUMONI DAS @ KALITA <b>Versus</b> PRADIP KALITA	MS. R CHOUDHURY MS F N ZAMAN	MR. B J MUKHERJEE
	<b>WITH</b> I.A.(Civil)/1582/2022 in RSA/90/2022	PIKUMONI DAS @ KALITA <b>Versus</b> PRADIP KALITA	MS. R CHOUDHURY MS F N ZAMAN	MR. B J MUKHERJEE
<b>ORDERS</b>				
21	MACApp./366/2016 FIXED	SWAPNALI BORAH and 2 ORS. <b>Versus</b> THE MANAGER	MR.R K DUTTA MR.U J SAIKIA MR D MONDAL (A-1) H SAIKIA (A-1)	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA
	<b>WITH</b> I.A.(Civil)/2085/2016 in MACApp./366/2016	SWAPNALI BORAH and 2 ORS. <b>Versus</b> DIGANTA DOWARAH and 2 ORS.	MR.R K DUTTA MR.U J SAIKIA	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA
22	MACApp./604/2018 (QUANTUM)	SMTI ANITA DAS <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MS. P DEBNATH (R1) MD. A AHMED (R1) MR. R K BHATRA MR. R C PAUL (R1) MR D BHUYAN MS R GANGAWAT MS M N KONYAK
23	RSA/11/2019 WITH LCR	ON THE DEATH OF SATYAJIT KUMAR BARUA SMTI GEETANJITA BARUAH and 3 ORS <b>Versus</b> ON THE DEATH OF PRABIN BANGJANG HIS LEGAL HEIRS PRIYA BALA BANGJANG and 6 ORS	MRS SANCHETI	MR H DEKA MR D HAZARIKA MR A HUSSAIN
	<b>WITH</b> I.A.(Civil)/2804/2019 in RSA/11/2019	M/S PROMOTER BUSI GUILD PVT. LTD <b>Versus</b> ON THE DEATH OF SATYAJIT KUMAR BARUAH SMTI GEETANJITA BARUAH and 3 ORS	MR. R K BHUYAN MR A ZAMAN MR. H KASHYAP	MR. R C SANCHATI
24	I.A.(Civil)/3572/2019 in RSA/5/2007	KASIM ALI AND 5 ORS. <b>Versus</b> ON THE DEATH OF KALIM UDDIN, HIS LEGAL HEIRS TAIZUDDIN (SON) AND 30 ORS	MR H DAS MS. U HAZARIKA	MR. D SUR MS D SINGH
	<b>WITH</b> RSA/5/2007	ON THE DEATH OF KAREN NESSA HER LEGAL HEIRS ARE KASIM ALI SON and 5 ORS, <b>Versus</b> ON THE DEATH OF MD KALIMUDDIN	MR H DAS MR.D CHOUDHURY MS. U HAZARIKA MR.K BASAR MR.R K SAIKIA	MR.D SUR MS.D SINHA MR.H ALI
	<b>WITH</b> I.A.(Civil)/3574/2019 in RSA/5/2007	KASIM ALI AND 5 ORS. <b>Versus</b> ON THE DEATH OF KALIM UDDIN, HIS LEGAL HEIRS TAIZUDDIN (SON) AND 30 ORS	MR H DAS MS. U HAZARIKA	MR. D SUR MS D SINGH
	<b>WITH</b> I.A.(Civil)/3575/2019 in RSA/5/2007	KASIM ALI AND 5 ORS. <b>Versus</b> ON THE DEATH OF KALIM UDDIN, HIS LEGAL HEIRS TAIZUDDIN (SON) AND 30 ORS	MR H DAS MS. U HAZARIKA	MR. D SUR MS D SINGH



25	I.A.(Civil)/3771/2019 in MACApp./10705/2019	SRI LALBABU RAY AND ANR <b>Versus</b> SRI RAM PRABESH YADAV AND 3 ORS	MR. S K SINGH MR B PUSHILAL	MS. R D MOZUMDAR MR. R GOSWAMI (R-4) MS. C MOZUMDAR MS. P BORTHAKUR (R-4) MR. S P SHARMA
	<b>WITH</b> MACApp./10705/2019 (Filing Number)	SRI LALBABU RAY AND ANR <b>Versus</b> SRI RAM PRABESH YADAV AND 3 ORS		
26	I.A.(Civil)/401/2020 WITH LCR, FIXED in RFA/82/2018	PULIN MIKIR AND 2 ORS <b>Versus</b> NALIN MIKIR AND 7 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF	MR D TALUKDAR
	<b>WITH</b> RFA/82/2018 CAVT. NO. 0591/2018	SRI NALIN MIKIR AND 7 ORS <b>Versus</b> SRI PULIN MIKIR AND2 ORS	MR D TALUKDAR MR K K BARUAH	MR. M H RAJBARBHUIYAN MR. S K GOSWAMI (r-1 to 3) MR. A MANNAF (R1-R3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	<b>WITH</b> I.A.(Civil)/4078/2019 in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS <b>Versus</b> SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
27	I.A.(Civil)/1025/2020 in RSA/24/2019	SRI DEBA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY	SC, PWD ROAD GA, ASSAM
	<b>WITH</b> RSA/24/2019	SRI DEBA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY MR. P UPADHYAY	GA, ASSAM MR H BEZBARUA (R8,R9) MR H BEZBARUA (R8,R9) MS. D SAIKIA (R8,R9)
28	MFA/110/2021 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR
29	I.A.(Civil)/646/2021 WITH LCR, FIXED in Arb.A./20/2019	JOY PRAKASH DAS <b>Versus</b> M/S TATA MOTORS FINANCE LTD. AND ANR.	MR. S K GHOSH MS F AHMED	MR. R K BHATRA
	<b>WITH</b> Arb.A./20/2019	JOY PRAKASH DAS <b>Versus</b> M/S TATA MOTORS FINANCE LTD. AND ANR	MR. S K GHOSH MS F AHMED	MR. R K BHATRA MS. P R MAHANTA MR. N K DEKA MS R GANGAWAT MS M N KONYAK
30	I.A.(Civil)/1648/2021 FIXED in RSA/8674/2021	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH, HIS LEGAL HEIRS HAZRA BEWA <b>Versus</b> ON THE DEATH OF ABUL KASEM MAKER, HIS LEGAL HEIRS FAZLETUN NESSA BEWA AND 15 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	DR G J SHARMA (R1.1-R1.11, R2) MRS. S ROY (r-13) MR A KUDDUS (R1.1-R1.11, R2)
	<b>WITH</b> RSA/8674/2021 (Filing Number)	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND 5 ORS. B	MS. R CHOUDHURY	

	<b>WITH</b> I.A.(Civil)/8678/2021 (Filing Number)	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND 5 ORS. B	MS. R CHOUDHURY	
31	I.A.(Civil)/1921/2021 WITH LCR, FIXED <b>in</b> RSA/232/2018  <b>WITH</b> RSA/232/2018	MD ABDUL RAHIM AND 2 ORS <b>Versus</b> ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS	MR. T U LASKAR MR. N DHAR MR K UDDIN	MR. A K TALUKDAR
		MD ABDUL RAHIM AND 2 ORS <b>Versus</b> ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	<b>WITH</b> I.A.(Civil)/2889/2018 <b>in</b> RSA/232/2018	MD ABDUL RAHIM AND 2 ORS <b>Versus</b> ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	
	<b>WITH</b> I.A.(Civil)/1471/2021 <b>in</b> RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS <b>Versus</b> MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN
	<b>WITH</b> I.A.(Civil)/2483/2021 <b>in</b> RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN, HIS LEGAL HEIRS AND ORS <b>Versus</b> MD ABDUR RAHIM AND 7 ORS.	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	DR. B AHMED GA, ASSAM
32	FAO/29/2022 CAVT. NO.04962/022, FIXED	GIRISH JASRASARIA <b>Versus</b> SANJAY KUMAR BAJAJ AND ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR J DAS	MR. S P ROY MR. N N JHA MR. D CHOUDHURY (R-3 TO 6, 8-14 & 16)) JYOTISH DAS FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1416/2022 <b>in</b> FAO/29/2022	GIRISH JASRASARIA <b>Versus</b> SANJAY KUMAR BAJAJ AND ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR J DAS	MR. N N JHA FOR CAVEATOR
33	FAO/38/2022 FIXED	MAHADEV KARMAKAR <b>Versus</b> BEAUTY SARKAR AND ANR.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
	<b>WITH</b> I.A.(Civil)/1812/2022 <b>in</b> FAO/38/2022	MAHADEV KARMAKAR <b>Versus</b> BEAUTY SARKAR AND ANR.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
34	Tr.P.(C)./54/2022 B/O	NIRUPAMA DAS @ BISWAS <b>Versus</b> SHARADINDU BISWAS	MR S ISLAM	MR. N DHAR MS. S D GUPTA MS S DASGUPTA
35	Review.Pet./98/2022 <b>in</b> MFA/14/2022(D/O), WITH LCR, FIXED	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. <b>Versus</b> FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	
36	I.A.(Civil)/497/2022 FIXED <b>in</b> MACApp./316/2019	SAHER ALI AND ANR. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD.	MR. A R AGARWALA	

	<b>WITH</b> MACApp./316/2019	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> MD. SAHAR ALI AND 3 ORS.	MRS. B ACHARYA MR. A ACHARYA	MR. A R AGARWALA (R1)
	<b>WITH</b> I.A.(Civil)/1959/2019 <b>in</b> MACApp./316/2019	NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SAHAR ALI AND 3 ORS	MRS. B ACHARYA MR. A ACHARYA	
37	I.A.(Civil)/1717/2022 WITH LCR <b>in</b> FAO/15/2013 <b>WITH</b> FAO/15/2013	RANJIT NAG CHOUDHURY <b>Versus</b> BIJIT NAG CHOUDHURY AND 4 ORS	MR. M H RAJBARBHUIYAN MS. R CHETRI	MR. A MOBARAQUE
		RANJIT NAG CHOUDHURY <b>Versus</b> SHYANDHA NAG CHOUDHURY and 2 ORS.	MR.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH MS.W RAHMAN	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY
	<b>WITH</b> I.A.(Civil)/984/2021 <b>in</b> FAO/15/2013	ON THE DEATH OF RANJIT NAG CHOUDHURY HIS LEGAL HEIRS <b>Versus</b> BIJIT NAG CHOUDHURY AND 4 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR. J LASKAR
	<b>WITH</b> I.A.(Civil)/1221/2021 <b>in</b> FAO/15/2013	RANJIT NAG CHOUDHURY <b>Versus</b> ON THE DEATH OF BIJIT NAG CHOUDHURY HIS LEGAL HEIRS, BITHIKA NAG CHOUDHURY (WIFE) AND ORS.	MR. M H RAJBARBHUIYAN	MR. J LASKAR
<b>HEARING</b>				
38	MACApp./142/2020 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT. DULALI SUTRADHAR AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA MR S DUTTA	MR. A M AHMED MS R DEKA
<b>STAY MATTERS</b>				
39	CRP/398/2008 WITH LCR, FIXED	ON THE DEATH OF MONIRUDDIN AHMED <b>Versus</b> ON THE DEATH OF MD. MOOSA HIS LEGAL HEIRS and ANR.	MR S C KEYAL MR P K ROY MR S P CHOUDHURY U DUTTA A DEY S DAS MR B C DAS	MR S BANIK B SARMA P BHUYAN MR K N SURI
40	CRP(IO)/91/2018 FIXED	SATYABRATA BARUAH AND 3 ORS. <b>Versus</b> BINA BORAH @ BINAPANI BORDOLOI AND 4 ORS	MR. R J BORDOLOI M SARMA MR N BARUAH MR. R ALI MS. G P SHAHI	MR. M SARMA MS. I GOHAIN
41	Tr.P.(C)./25/2020 FIXED	SURAIYA YASMIN <b>Versus</b> ASRAFUL ISLAM	MS. R CHOUDHURY MR D. CHAKRABORTY	MR M H AHMED MR A HUSSAIN
42	CRP(IO)/58/2020 FIXED	SHANKAR BANIK AND 3 ORS. <b>Versus</b> BAXI BROTHERS LTD. AND 2 ORS.	MR. N DHAR MS. S DASGUPTA	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MR. M SAHEWALLA
43	CRP(IO)/65/2021 FIXED	SMT. GANDHESWARI DAIMARI AND 2 ORS. <b>Versus</b> SRI SANGAL CHANDRA BRAHMA AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	MR. B RAMCHIARY (r-1,2) MS T RAMCHIARY (r-1,2)
44	CRP(IO)/3/2022 FIXED	AMAN JINDAL AND 2 ORS <b>Versus</b> M/S TRACTOR AUTO AGENCY AND ANR	MR. S DEKA MR. B DUTTA MS. J BORO	MS P AGARWAL (r-2) MR. B J DAS (r-2)
45	CRP/9/2022 FIXED	SUDHIR DAS <b>Versus</b> ON THE DEATH OF SANTOSH KR PAUL, HIS LEGAL HEIRS ANJALI PAUL AND ANR	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI

46	Tr.P.(C)/24/2022 FIXED	SAUNDARYA BANERJEE <b>Versus</b> PRITHU BANARJEE	MR. K SINGHA MR. R K NATH	MR. R DE
47	CRP(IO)/62/2022 WITH LCR, FIXED	SASHI BHUSHAN TIWARI <b>Versus</b> DILIP KUMAR NANDY AND ANR.	MR P DEKA MR. N N JHA MR. B BORAH	MR. P C DEY
48	CRP/66/2022 FIXED	MD. ATOWAR RAHMAN AND ANR <b>Versus</b> BABULAL CHHAJER AND 2 ORS	MR H SARMA MR M RANA	
49	CRP/71/2022 FIXED	MUKUT KALITA <b>Versus</b> HDFC BANK LIMITED	MR. I CHOUDHURY MR A CHOWDHURY MR. S BISWAKARMA MR T DAS	
50	CRP(IO)/105/2022 FIXED	TRIDEEP NARAYAN DEB <b>Versus</b> M/S PRAGJYOTISH HOUSING PRIVATE LTD AND 4 ORS	L K BORAH MR H DAS MR BHARGAV DAS	MR A CHOWDHURY THE STATE OF ASSAM AND ANR (B) H SAHARIA THE STATE OF ASSAM AND ANR (B) GA, ASSAM
51	CRP(IO)/113/2022 FIXED	MD. YEASIN ALI <b>Versus</b> HAJIRA KHATUN AND 50 ORS	MR. U N CHATTRY MR. O LASKAR	
52	CRP(IO)/133/2022 FIXED	PARIMAL SHYAM <b>Versus</b> BHOLA BHATTACHARJEE	MR. S ISLAM MR A HAWARI	
53	<b>WITH</b> CRP(IO)/129/2022	SMT. UMA SHYAM <b>Versus</b> BHOLA BHATTACHARJEE	MR. S ISLAM MR A HAWARI	
54	CRP(IO)/135/2022 FIXED	DISPUR HOSPITALS PRIVATE LTD. <b>Versus</b> 20MED EQUIPMENT SOLUTION PVT. LTD. F	MS. M BORDOLOI MR. A DAS MR. N I KHAN	

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,20th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/4133/2012 P/H, FIXED	SMT. KIRAN BHUYAN and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MS. H GOSWAMI	MR.S CHAMARIA SC, FINANCE SC, AGRI. DEPARTMENT
	<b>WITH</b>			
2	WP(C)/5022/2012	SMT. KIRAN BHUYAN and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MS.N SULTANA	MR.S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE
	<b>WITH</b>			
3	WP(C)/7184/2015	SMT. KIRAN BHUYAN and 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.A PHUKAN MRS.R S CHOUDHURY	SC, FINANCE SC. AGRICULTURE
	<b>WITH</b>			
4	WP(C)/7865/2016	AMAR DEY and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR.S CHAMARIA SC, AGRI. DEPARTMENT
5	MACApp./50/2014 WITH LCR	JUBERUDDIN and ORS <b>Versus</b> UNITED INDIA INSURANCE CO LTD and ORS	MR. B K JAIN MR.B SHARMA MR. B SHARMA MR.U SAIKIA MS. O PHUKAN MR.R C NATH	MR. A J SAIKIA MR. B KAKATI
6	MACApp./149/2014 WITH LCR	JAHIRUL ISLAM LASKAR @ JAHIRUL HAQUE, <b>Versus</b> MD. EADI MIA CHOUDHURY and ANR,	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS.R KAUR	MR.R K BHATRA MR A SAIKIA MS.J BHAGAWATI MS.A A KHANAM
7	MACApp./413/2018 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI THANERWAR BARUAH AND 3 ORS	MR. A DUTTA MD. A AHMED	MR. R S MISHRA (R1, R2) MR. P BORDOLOI (R1, R2) MS M NIROLA (R1, R2)

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